

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0008382/2021	SITARAM RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	TARBHA /17 /2014 () //
2	BLAPL/0008383/2021	PALLU@ BRAJABANDHU DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KONARK /134 /2021 () //
3	BLAPL/0008384/2021	TAPAN KUMAR JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /394 /2020 () //
4	BLAPL/0008385/2021	ANIL @ SK. AKBAR HUSSEN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BADAGODA P.S. /287 /2021 () //
5	BLAPL/0008386/2021	SURYA NAHAK VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	POLASARA PS /101 /2008 () //
6	BLAPL/0008387/2021	ALOK NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PHIRINGIA /73 /2020 () //
7	BLAPL/0008388/2021	SURAJ SAY@ SURAJ KUMAR BESRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TAISARA /57 /2015 () //
8	BLAPL/0008389/2021	RANJAN KUMAR MOHARANA VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	JATNI P.S. /336 /2021 () //
9	BLAPL/0008390/2021	SRINIBASH PRADHAN @ MALLICK VS STATE OF ODISHA	OM PRAKASH SAHU VS	G.UNDYAGIRI /102 /2008 () //
10	BLAPL/0008391/2021	MANOJ KUMAR MAHANTA VS STATE OF ODISHA	RAJIB KU MAHANTA VS	GHAGARBEDA /55 /2021 () //
11	BLAPL/0008392/2021	SIBA ROULA @ SHIBA ROULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DIGAPAHANDI /201 /2021 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
12	BLAPL/0008393/2021	SRIKANTA MANDODARI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KUCHINDA /137 /2021 () //
13	BLAPL/0008394/2021	SUMIT MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	GHAGARBEDA /55 /2021 () //
14	BLAPL/0008395/2021	DHARAM BIR VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	JEYPORE SADAR /151 /2020 () //
15	BLAPL/0008396/2021	BIKASH SETHI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	ANGUL TOWN /93 /2021 () //
16	BLAPL/0008397/2021	SARITA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
17	BLAPL/0008398/2021	UMAKANTA PADHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /319 /2020 () //
18	BLAPL/0008399/2021	ANIL PADHIARI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	DHARAKOT PS /120 /2021 () //
19	BLAPL/0008400/2021	RATIKANTA BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /333 /2020 () //
20	BLAPL/0008401/2021	BALA @ SURESH GAJENDRA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /103 /2020 () //
21	BLAPL/0008402/2021	LIKI GIRI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIPATNA /360 /2020 () //
22	BLAPL/0008403/2021	HARI NAIK VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /303 /2021 () //
23	BLAPL/0008404/2021	MUJEEB KHAN	SASWAT KUMAR ACHARYA	KHARIAR /274 /2018

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008405/2021	DIPI @ DIPENDRA BARIK	MANORANJAN MISHRA	ANGUL SADAR PS /345 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008406/2021	DIPI@ DIPENDRA BARIK	MANORANJAN MISHRA	ANGUL SADAR PS /433 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008407/2021	JAGA@ BRAHMANANDA SAHU	GOPAL KRUSHNA MOHANTY	PURUNAKOTE /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008408/2021	RABINDRA KUMAR MOHANTY	RAMA CH. JENA	KHAIRA /92 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008409/2021	RABINDRA KUMAR MOHANTY	RAMA CH. JENA	KHAIRA /89 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008410/2021	CHANDAN KUMAR SAHA	SAPAN KUMAR LENKA	JEYPORE SADAR /119 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008411/2021	TUKUNA BEHERA	TUKUNA KUMAR MISHRA	BORIGUMMA /94 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008412/2021	RANJAN DEEP@ HINI	SIDHESWAR MALLIK	BHEDEN /45 /2010
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008413/2021	MANMATH DAS @ MANU @ MANTU	PRAVASH CH JENA	BHOGRAI /193 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008414/2021	RATAN MANDAL	TUKUNA KUMAR MISHRA	UMERKOTE /315 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008415/2021	KUNA DALEI	JAGANNATH KAMILA	KUAKHIA /252 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	CMAPL/0000256/2021	STATE OF ODISHA REENA DHAR VS	KOUSIK ANANDA GURU VS	// // 0
36	CMP/0000515/2021	PRANAYA KUMAR MISHRA SANTOSH KUMAR PRADHAN VS	PRABHAT KUMAR DASH VS	// // 0
37	CMP/0000516/2021	BASANT PRADHAN RAMA CHANDRA SAHOO VS	AMITAV TRIPATHY VS	// // 0
38	CMP/0000517/2021	DEBRAJ SAHOO SK PIR MAHAMMAD VS	SATYANARAYAN MISHRA VS	// // 0
39	CMP/0000518/2021	SK ABDUL RAF SANTOSH KUMAR SATAPATHY VS	PRASANTA KUMAR PANDA VS	// // 0
40	CONTC/0005718/2021	BIDYANATH SATPATHY MAGUNI CHARAN KAMALA VS	NEELAKANTHA PANDA VS	// // 0
41	CONTC/0005719/2021	ALOK RANJAN MOHANTY, SR. DIVL. ELEC.ENGNR.,KHURDA RAILWAY DIVN. NILAMANI BAG VS	ADV VS	// // 0
42	CONTC/0005720/2021	SATYABRATA SAHU, IAS GAYADHAR DAS VS	ADV VS	// // 0
43	CONTC/0005721/2021	SATYABRATA SAHU, IAS KARA SAREN VS	ADV VS	// // 0
44	CONTC/0005722/2021	SATYABRATA SAHU, IAS PRADIP KANHAR VS	ADV VS	// // 0
45	CONTC/0005723/2021	DR.BRUNDA D., IAS JAMUNA DIGAL VS	ADV VS	// // 0
		SURENDRA KUMAR, IAS		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
46	CONTC/0005724/2021	DUSMANTA KUMAR MOHANTA VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
47	CONTC/0005725/2021	BHRAMARBAR SETHI VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
48	CONTC/0005726/2021	SAUBHAGYA LAXMI PATNAIK VS PRINCIPAL SECY., HOME DEPT.	ADV VS	// 0 //
49	CONTC/0005727/2021	JITENDRA KUMAR DALAI VS PRINCIPAL SECY., HOME DEPT.	ADV VS	// 0 //
50	CONTC/0005728/2021	KEDARNATH PATEL VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
51	CONTC/0005729/2021	DUSASAN JENA VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
52	CONTC/0005730/2021	LAXMIDHAR BISWAL VS K SUDARSHAN CHAKRAVARTHY, COLLECTOR, BALASORE.	ADV VS	// 0 //
53	CONTC/0005731/2021	PRASANNA KUMAR MOHANTY VS MONA SHARMA, IAS	MANAS RANJAN DHAL VS	// 0 //
54	CONTC/0005732/2021	SAROJ KUMAR BEHERA VS DR. MONA SHARMA, IAS	ADV VS	// 0 //
55	CONTC/0005733/2021	K.KAILASH CHANDRA VS DR.MONA SHARMA, IAS	ADV VS	// 0 //
56	CONTC/0005734/2021	SRIKANTA KUMAR SAMAL VS SAILENDRA SINGH, DIRECTORATE DG. NCC	ADV VS	// 0 //
57	CONTC/0005735/2021	MADHUSUDAN PRADHAN	ADV	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
58	CRLA/0000509/2021	VIR VIKRAM YADAV, IAS KULAMANI BARIK	DEEPAK KUMAR PANDA	// / /0
		VS	VS	()
59	CRLA/0000510/2021	STATE OF ODISHA(VIG.) KALU PRADHAN	BIGYAN KUMAR SHARMA	// / /0
		VS	VS	()
60	CRLA/0000511/2021	STATE OF ODISHA RAVI RJPUR	RAJIB LOCHAN PATNAIK	// KOTPAD /144 /2013
		VS	VS	()
61	CRLMA/0000216/2021	STATE OF ODISHA ABHISEK MISHRA	BIJAYA KUMAR RAGADA	// BURLA /37 /2021
		VS	VS	()
62	CRLMA/0000217/2021	STATE OF ODISHA ABHISEK MISHRA	BIJAYA KUMAR RAGADA	// BURLA /251 /2021
		VS	VS	()
63	CRLMC/0001738/2021	STATE OF ODISHA SAYED IFTIKAR ALLI	DEEPAK KUMAR SAHOO	// NIALI /20 /2003
		VS	VS	()
64	CRLMC/0001739/2021	STATE OF ODISHA BHAGIA @ BHAGABAN SILA	JAJATI KESHARI KHUNTIA	// KHAIRA /29 /2017
		VS	VS	()
65	CRLMC/0001740/2021	STATE OF ODISHA DEEPAK KUMAR PATTANAYAK	BIPIN KUMAR CHOUDHURY	// KUJANGA /126 /2018
		VS	VS	()
66	CRLMC/0001741/2021	STATE OF ODISHA MAMA FATESINGH	SARATHI JYOTI MOHANTY	// BAIDESWAR /37 /2021
		VS	VS	()
67	CRLMC/0001742/2021	STATE OF ODISHA AJAYA KUMAR MISHRA	PRASHANTA KUMAR NAYAK	// / /0
		VS	VS	()
68	CRLMC/0001743/2021	PRASANTA KUMAR DAKUA SUJIT KUMAR DALEI	ALOK KUMAR MOHAPATRA	// PURIGHAT /276 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CRLMC/0001744/2021	STATE OF ODISHA TAPAN MOHANTY VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /261 /2020 ()
70	CRLMC/0001745/2021	STATE OF ODISHA PRAMOD KUMAR PANIGRAHI VS	JAYANTA KUMAR MAJHI VS	// ENERGY PS (BALASORE) /28 /2012 ()
71	CRLMC/0001746/2021	STATE OF ODISHA SANDEEP KUMAR SAHU VS	TAPAS KUMAR ACHARYA AND ASSOCIATES VS	// BAIDYANATHPUR /40 /2012 ()
72	CRLMP/0001697/2021	STATE OF ORISSA MANOJ KUMAR BEHERA VS	BISWA RANJAN DALAI VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
73	CRLMP/0001698/2021	MANISHA BEHERA DEBRANJAN BISWAL VS	DEBASHIS MITRA GOPABANDHU DASH VS	Crp/0000112/2015 / /0 JUDGE FAMILY COURT,BALASORE(Baleshwar)
74	CRLMP/0001699/2021	RANJITA BISWAL @ DEY SK. ABDUL @ ABDUL NABAB KHAN VS	BANAMALI SAHOO (1) VS	Crp/0000117/2015 / /0 JUDGE FAMILY COURT,KHURDA(Khordha *)
75	CRLMP/0001700/2021	NASIMA BANU @ NASIMA BIBI SHAIKH SAFATUL HAQUE VS	SAILABALA JENA VS	Crp/0000193/2015 / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
76	CRLMP/0001701/2021	BANAFSHA HARIM FIDAS ASHOK KUMAR SAHOO VS	LAXMIDHAR RAUTRAY VS	Crp/0000280/2018 / /0 ()
77	CRLMP/0001702/2021	STATE OF ODISHA SIA KAUSHIK VS	SRI OM SWARUP VS	// / /0 ()
78	CRLMP/0001703/2021	STATE OF ODISHA SNEHALAT DASH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
79	CRLMP/0001704/2021	STATE OF ODISHA DIPTIMAYEE SAMAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
80	CRLMP/0001705/2021	JOGAMAAYA PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
81	CRLMP/0001706/2021	RASHMIRANJITA SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
82	CRLMP/0001707/2021	RITA MOHAPATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
83	CRLMP/0001708/2021	SANGHAMITRA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
84	CRLMP/0001709/2021	SUSAMA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 0 //
85	CRLMP/0001710/2021	SANTILATA CHAND VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	//0 0 //
86	CRLREV/0000361/2021	RAMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /34 /2008 0 //
87	FAO/0000203/2021	BANAJABASINI PRADHAN VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
88	MACA/0000331/2021	SUSAMA NAYAK VS BISHNU CHARAN SWAIN	B.N.SAMANTARAY VS	// 0 //
89	RPFAM/0000066/2021	DURGA CHARAN MISHRA VS SUPRAVA TRIPATHY MISHRA	AJIT KUMAR PANDA VS	// 0 //
90	TRP(C)/0000298/2021	PRIYANKA SETHI VS SUDHANSHU BEHERA	AMIT KUMAR NATH VS	// 0 //
91	WP(C)/0029806/2021	SANKARSAN ARISAL	ACHYUTANANDA PATTANAIAK	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0029807/2021	PRIYANSU NAYAK	SOUBHAGYA S. DAS	//
		VS	VS	0
		CHSE, ODISHA		//
93	WP(C)/0029808/2021	SANJUKTA BEHERA	BHAKTISUDHA SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
94	WP(C)/0029809/2021	M/S KALINGA MOTORS	DEVASHIS PANDA	//
		VS	VS	0
		BANK OF BARODA		//
95	WP(C)/0029810/2021	KUNI KUMARI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0029811/2021	RAMA CHANDRA ROUT	LAKSHMAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0029812/2021	M/S CHAKRABARTYA ASSOCIATES	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BBSR II		//
98	WP(C)/0029813/2021	SUSANTA SAHU	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		RDC,NORTHERN DIV.,SAMBALPUR		//
99	WP(C)/0029814/2021	TANMAY KUMAR MOHAPATRA	ASHOK KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0029815/2021	MANMATH PARIDA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0029816/2021	BINAY PRAKASH MINZ	MITHUN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0029817/2021	SHAKTIPADA PANDA	SUBAS CHANDRA DAS	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
103	WP(C)/0029818/2021	STATE OF ODISHA PRATAP JENA VS	SUBAS CHANDRA DAS VS	// // 0
104	WP(C)/0029819/2021	STATE OF ODISHA PRATAP CHANDRA MOHANTY VS	BASUDEV PUJARI VS	// // 0
105	WP(C)/0029820/2021	DIRECTOR,HIGHER EDUCATION,BBSR MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // 0
106	WP(C)/0029821/2021	STATE OF ODISHA SATYA PRAKASH BASTIA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
107	WP(C)/0029822/2021	STATE OF ODISHA JAYANTI CHAMPATI VS	LINGARAJ SARANGI VS	// // 0
108	WP(C)/0029823/2021	TAHASILDAR, BBSR BIJAY KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
109	WP(C)/0029824/2021	STATE OF ODISHA GIRIDHARI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
110	WP(C)/0029825/2021	STATE OF ODISHA CHINKU KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
111	WP(C)/0029826/2021	STATE OF ODISHA SASMITA BEHERA VS	SAMIR KUMAR MISHRA VS	// // 0
112	WP(C)/0029827/2021	SBI, ANGUL BRANCH NIHAR RANJAN JENA VS	SIBAPRASAD SWAIN VS	// // 0
113	WP(C)/0029828/2021	STATE OF ODISHA TAPAS KUMAR SATPATHY VS	ASHOK KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
114	WP(C)/0029829/2021	JALADHAR MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
115	WP(C)/0029830/2021	MURALIDHAR BEHERA VS DIST. JUDGE,KORAPUT	KOUSIK ANANDA GURU VS	// 0 //
116	WP(C)/0029831/2021	SURESH KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
117	WP(C)/0029832/2021	DR. SUJATA DASH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
118	WP(C)/0029833/2021	AMIT KUMAR DIKSHIT VS PROJECT DIRECTOR,NHAI	KOUSIK ANANDA GURU VS	// 0 //
119	WP(C)/0029834/2021	SULOCHANA MOHANTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
120	WP(C)/0029835/2021	PRADEEPTA KISHOR BEHERA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
121	WP(C)/0029836/2021	ISWARDAN TAKRI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
122	WP(C)/0029837/2021	SUSANTA KUMAR DASH VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
123	WP(C)/0029838/2021	SANJAYA KUMAR BISWAL VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
124	WP(C)/0029839/2021	MANAS KUMAR GAYA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
125	WP(C)/0029840/2021	PRAMOD KUMAR MALLIK	SURYA NARAYAN PATNAIK	//

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0029841/2021	SUKANTA KUMAR PANDA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0029842/2021	PRAMOD KUMAR BEHERA	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
128	WP(C)/0029843/2021	MALAYA MANJARI ROUT	MD.GOLAM MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0029844/2021	MAMULA PRADHAN	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
130	WP(C)/0029845/2021	PRAVAT KUMAR TRIPATHY	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0029846/2021	PRIYABRATA SETHI	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
132	WP(C)/0029847/2021	MANOJ KUMAR BEURA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0029848/2021	GITANJALI DEHURI	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
134	WP(C)/0029849/2021	BHASKAR CHANDRA BEHERA	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0029850/2021	SANKARSAN PRADHAN	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
136	WP(C)/0029851/2021	SUBHRANSHU SEKHAR MALLICK	SUSANTA KUMAR DASH	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	WP(C)/0029852/2021	THE STATE OF ODISHA AKSHAYA KUMAR BEHERA VS	SUSANTA KUMAR DASH VS	// // 0
138	WP(C)/0029853/2021	THE STATE OF ODISHA ANASUYA SAHOO VS	ANIL KUMAR BEHERA VS	// // 0
139	WP(C)/0029854/2021	STATE OF ODISHA PRAKASH CHANDRA SETHI VS	SUSANTA KUMAR DASH VS	// // 0
140	WP(C)/0029855/2021	THE STATE OF ODISHA BIRENDRA KUMAR BHOI VS	SUSANTA KUMAR DASH VS	// // 0
141	WP(C)/0029856/2021	THE STATE OF ODISHA DINESH KUMAR JENA VS	SATYAJIT MOHAPATRA VS	// // 0
142	WP(C)/0029857/2021	STATE OF ODISHA DHARANIDHAR MALLICK VS	SUSANTA KUMAR DASH VS	// // 0
143	WP(C)/0029858/2021	THE STATE OF ODISHA SURENDRA NATH GOUDA VS	SHASHI BHUSAN JENA VS	// // 0
144	WP(C)/0029859/2021	STATE OF ODISHA U.GOPAL KRISHNA PATRA VS	SHASHI BHUSAN JENA VS	// // 0
145	WP(C)/0029860/2021	STATE OF ODISHA SAIBA SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
146	WP(C)/0029861/2021	STATE OF ODISHA MD. ASEQUER RAHEMAN VS	GOPINATH MISHRA VS	// // 0
147	WP(C)/0029862/2021	STATE OF ODISHA TARINI CHARAN PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0029863/2021	PROMODINI BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	// 0 //
149	WP(C)/0029864/2021	NILIMA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
150	WP(C)/0029865/2021	P.SANGEETA VS PNB, SUNDARGARH	BHAWANI SANKAR PANIGRAHI VS	// 0 //
151	WP(C)/0029866/2021	SMARAN SHANKAR MISHRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
152	WP(C)/0029867/2021	DINESH DHANUKA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
153	WP(C)/0029868/2021	DIPAK KUMAR BARAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
154	WP(C)/0029869/2021	RAJA MANDAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
155	WP(C)/0029870/2021	KAILASH CHANDRA MOHAPATRA VS CANARA BANK,CUTTACK	DAYANANDA MOHAPATRA VS	// 0 //
156	WP(C)/0029871/2021	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
157	WP(C)/0029872/2021	DEBENDRA NATH DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
158	WP(C)/0029873/2021	PRABIR JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
159	WP(C)/0029874/2021	KANANBALA PATTANAIK	BIJAYA KUMAR PARIDA 2	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0029875/2021	ULASHA CH. PATTANAİK ARUN KUMAR KANONGO	NIRANJAN PANDA	//
		VS	VS	0
161	WP(C)/0029876/2021	STATE OF ODISHA SATISH CHANDRA NAYAK	MD. GOLAM MADANI	//
		VS	VS	0
162	WP(C)/0029877/2021	STATE OF ODISHA AMULYA CHARAN MALLİK	NIRANJAN PANDA	//
		VS	VS	0
163	WP(C)/0029878/2021	STATE OF ODISHA RAMESH CHANDRA SETHI	HEMANTA KUMAR ROUT	//
		VS	VS	0
164	WP(C)/0029879/2021	STATE OF ODISHA MADAN MOHAN DAS	NIRANJAN PANDA	//
		VS	VS	0
165	WP(C)/0029880/2021	STATE OF ODISHA PRAFULLA KUMAR SATAPATHY	NIRANJAN PANDA	//
		VS	VS	0
166	WP(C)/0029881/2021	STATE OF ODISHA BHASKAR CHANDRA PADHI	HEMANTA KUMAR ROUT	//
		VS	VS	0
167	WP(C)/0029882/2021	STATE OF ODISHA SOUMEN BEHERA	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
168	WP(C)/0029883/2021	SUSMITA PRADHAN BRAJAKISHORE ROUT	BIBHU PRASAD TRIPATHY	//
		VS	NIRANJAN PANDA	//
169	WP(C)/0029884/2021	STATE OF ODISHA GOVERNING BODY, P.P.DEV MOHAVIDYALA	PRUSOTTAM CHULI	//
		VS	VS	0
170	WP(C)/0029885/2021	REGIONAL PROVIDENT FUND COMMNR. II (C AND R), ORISSA SUDHAKAR TRIPATHY	NIRANJAN PANDA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0029886/2021	STATE OF ODISHA BIJOY KUMAR SAMANTARAY VS	SHARMISTHA SAMAL VS	// // 0
172	WP(C)/0029887/2021	STATE OF ODISHA RABINDRA KUMAR MOHARANA VS	PRADEEP KUMAR ROUT VS	// // 0
173	WP(C)/0029888/2021	STATE OF ODISHA RUDRA NARAYAN MOHAPATRA VS	SHARMISTHA SAMAL VS	// // 0
174	WP(C)/0029889/2021	STATE OF ODISHA MARKANDA CHANDRA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
175	WP(C)/0029890/2021	STATE OF ODISHA SRINATH MAJHI VS	PRADEEP KUMAR ROUT VS	// // 0
176	WP(C)/0029891/2021	STATE OF ODISHA SACHIDANANDA SAHOO VS	PRADEEP KUMAR ROUT VS	// // 0
177	WP(C)/0029892/2021	STATE OF ODISHA RABINDRA KUMAR DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0
178	WP(C)/0029893/2021	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	SHARMISTHA SAMAL VS	// // 0
179	WP(C)/0029894/2021	STATE OF ODISHA SURENDRA BHOI VS	PRADEEP KUMAR ROUT VS	// // 0
180	WP(C)/0029895/2021	STATE OF ODISHA RABI NARAYAN SAHOO VS	SHARMISTHA SAMAL VS	// // 0
181	WP(C)/0029896/2021	STATE OF ODISHA AMARENDRA MAITY VS	ASHOK KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0029897/2021	SUSANTA KUMAR SETHY VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
183	WP(C)/0029898/2021	SUNIL KUMAR MOHAPATRA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
184	WP(C)/0029899/2021	BINAYA SANKAR MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	WP(C)/0029900/2021	BUDDHADEV BASA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
186	WP(C)/0029901/2021	BALARAM PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	WP(C)/0029902/2021	BENUDHAR DEBATA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
188	WP(C)/0029903/2021	PRADEEP KUMAR MAHANTA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
189	WP(C)/0029904/2021	BISWAJIT PATTANAİK VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
190	WP(C)/0029905/2021	PABITRA BHOI VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
191	WP(C)/0029906/2021	SUPRABHA MISHRA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
192	WP(C)/0029907/2021	PRATYUSH KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
193	WP(C)/0029908/2021	RENUBALA BEHERA	SAROJ KUMAR JEE	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0029909/2021	SARMISTA PUROHIT	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0029910/2021	KISHORE CHANDRA MISHRA	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0029911/2021	PRABHASH PANDEY	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0029912/2021	JYOTI SANKAR SAHOO	ASHOK KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0029913/2021	PRAKASH MOHAPATRA	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029914/2021	DILLIP KUMAR PAIK	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029915/2021	RASMITA PATRA	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029916/2021	JAYAKRISHNA BHOI	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0029917/2021	SAMBIT KUMAR PATTANAYAK	ASHOK KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029918/2021	KAMAL LOCHAN SAHU	ASHOK KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0029919/2021	KAMALINI TANDI	SIBA SANKAR SAMANTARAY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0029920/2021	STATE OF ODISHA LAB CHEMICALS PVT.LTD. VS	NALINI KANTA SAHOO VS	// // 0
206	WP(C)/0029921/2021	STATE OF ODISHA JAYALAL HARPAL VS	SAROJ KUMAR JEE VS	// // 0
207	WP(C)/0029922/2021	STATE OF ODISHA RENUKA MAHAKUD VS	SIBA SANKAR SAMANTARAY VS	// // 0
208	WP(C)/0029923/2021	STATE OF ODISHA CHANDAN KUMAR SARANGI VS	ASHOK KUMAR BEHERA VS	// // 0
209	WP(C)/0029924/2021	STATE OF ODISHA BHOJARAJ SETH VS	SAROJ KUMAR JEE VS	// // 0
210	WP(C)/0029925/2021	STATE OF ODISHA MANARANJAN SI VS	ASHOK KUMAR BEHERA VS	// // 0
211	WP(C)/0029926/2021	STATE OF ODISHA RANJIT KUMAR SETH VS	SAROJ KUMAR JEE VS	// // 0
212	WP(C)/0029927/2021	STATE OF ODISHA RAJENDRA KUMAR MEHER VS	SAROJ KUMAR JEE VS	// // 0
213	WP(C)/0029928/2021	STATE OF ODISHA CHANADAN KUMAR BARIK VS	ASHOK KUMAR BEHERA VS	// // 0
214	WP(C)/0029929/2021	STATE OF ODISHA RAJU NAIK VS	RAGHUNATH BISWAL VS	// // 0
215	WP(C)/0029930/2021	GOVT. OF ODISHA BISKESHAN SAHU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0029931/2021	SUJOG BAG VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
217	WP(C)/0029932/2021	RAJU BHUE VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
218	WP(C)/0029933/2021	CHANDRAKANTI KUMBHAR VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
219	WP(C)/0029934/2021	MANORANJAN MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
220	WP(C)/0029935/2021	JHARISANTI PAN VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
221	WP(C)/0029936/2021	NIHAR KUMAR DAS VS R.T.O., BALASORE	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0029937/2021	BIDYADHAR BHUE VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
223	WP(C)/0029938/2021	SASHI KUMAR SUNA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
224	WP(C)/0029939/2021	RASMITA GIRI VS R.T.O., BALASORE	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0029940/2021	SAMARU NAIK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
226	WP(C)/0029941/2021	INDRAMANI BHOI VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
227	WP(C)/0029942/2021	SANGRAM KESHARI BEHERA	SITANSU MOHAN SINGH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		R.T.O, BALASORE		//
228	WP(C)/0029943/2021	APURNNA NANDA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0029944/2021	SUDESHNA MIRDDHA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0029945/2021	RUKMINI BARIHA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0029946/2021	RAKESH KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
232	WP(C)/0029947/2021	NITYANANDA BHOI	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0029948/2021	JALADHAR LUHA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0029949/2021	UMESH KUMAR PATNAIK	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O, BALASORE		//
235	WP(C)/0029950/2021	MAGHANAD MEHER	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0029951/2021	KRUSHNA CHANDRA MEHER	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0029952/2021	RAJ KUMAR MEHER	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0029953/2021	AKSHAYA KUMAR TRIPATHY	RAJENDRA KRUSHNA BOSE	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		OPTCL		//
239	WP(C)/0029954/2021	SARAT KUMAR SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	0
		OAT, CUTTACK		//
240	WP(C)/0029955/2021	PRASANTA KUMAR DASH	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
241	WP(C)/0029956/2021	ANADI CHARAN JENA	PARSURAM PARIJA	//
		VS	VS	0
		PARADIP PORT TRUST		//
242	WP(C)/0029957/2021	RABINDRA BAGAR	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		SECY. TO GOVT. OF ODISHA,		//
243	WP(C)/0029958/2021	HARI SHANKAR UPADHAYA	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
244	WP(C)/0029959/2021	PRAVAT KUMAR ROUSTRAY	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
245	WP(C)/0029960/2021	RAMESH CHANDRA CHAND	GYANESWAR SATPATHY @ SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
246	WP(C)/0029961/2021	BALARAM DASH	GYANESWAR SATPATHY	//
		VS	VS	0
		THE COMMNR. SURVEY, S AND LR, ORISSA		//
247	WP(C)/0029962/2021	DILLIP KUMAR GURU	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
248	WP(C)/0029963/2021	BRAJA PUTEL	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0029964/2021	TANMAYA KUMAR PRADHAN	SYAMALENDU PATTNAIK	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, DEOGARH		//

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0029965/2021	ARJUNA CHARAN BEHERA VS THE COMMNR. CONSOLIDATION, BOARD OF REVENUE, CUTTACK	DINABANDHU NAYAK VS	// 0 //
251	WP(C)/0029966/2021	TANMAYA KUMAR PRADHAN VS R.T.O. DEOGARH	SYAMALENDU PATTNAIK VS	// 0 //
252	WP(C)/0029967/2021	RABINDRANATH SAHU VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
253	WP(C)/0029968/2021	TRIBENI DAS VS THE COMMNR. CONSOLIDATION, BOARD OF REVENUE, ODISHA	DINABANDHU NAYAK VS	// 0 //
254	WP(C)/0029969/2021	TANMAYA KUMAR PRADHAN VS R.T.O., DEOGARH	SYAMALENDU PATTNAIK VS	// 0 //
255	WP(C)/0029970/2021	PRAVAT KUMAR HOTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
256	WP(C)/0029971/2021	PRADIPTA KUMAR DAS VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
257	WP(C)/0029972/2021	NAMITA NAYAK VS THE COLLECTOR, KENDRAPARA	PRASANTA KUMAR SAHOO VS	// 0 //
258	WP(C)/0029973/2021	M/S.MAITHAN ISPAT LTD. VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
259	WP(C)/0029974/2021	BIPLABI NILAKETAN BHANUBHUSHAN DASH VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
260	WP(C)/0029975/2021	JAYANTA KUMAR MAHANA VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
261	WP(C)/0029976/2021	SUNA RAM SABAT	GOPINATH MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029977/2021	ABHAY TIWARI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029978/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		SARAT KUMAR MOHAPATRA		//
264	WP(C)/0029979/2021	SOMANATH MAHARANA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029980/2021	SIBABRATA DAS	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0029981/2021	MAHADEV DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BALASORE		//
267	WP(C)/0029982/2021	BIJAY KUMAR KAR	PRADEEPTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029983/2021	NILAMADHAB NANDA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029984/2021	MAHADEV DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BALASORE		//
270	WP(C)/0029985/2021	DURYODHAN BAG	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029986/2021	KUMARI PADHY	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029987/2021	MAHADEV DAS	SITANSU MOHAN SINGH	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0029988/2021	R.T.O., BALASORE SUMANTA PADHAN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0 //
274	WP(C)/0029989/2021	MAHADEV DAS VS R.T.O., MAYURBHANJ	SITANSU MOHAN SINGH VS	// 0 //
275	WP(C)/0029990/2021	SANTOSH KUMAR KALET VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
276	WP(C)/0029991/2021	MAHADEV DAS VS R.T.O., BALASORE	SITANSU MOHAN SINGH VS	// 0 //
277	WP(C)/0029992/2021	BASANTI SWAIN VS COMMNR. OF LR AND S, ODISHA	SAMAYA KUMAR RAY VS	// 0 //
278	WP(C)/0029993/2021	CHOUHURY SIPAN KUMAR MOHANTY VS ADDL. SUB-COLLECTOR,PURI-CUM-CONSOLIDATION OFFICER,GOP-KAKATPUR	SAMBEET PATTANAYAK VS	// 0 //
279	WP(C)/0029994/2021	ABEDA BEGUM VS STATE OF ORISSA	SARAT KUMAR ACHARYA VS	// 0 //
280	WP(C)/0029995/2021	RAMBHARANI NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
281	WP(C)/0029996/2021	BASANTI SWAIN VS COMMNR. OF LR AND S, ORISSA	SAMAYA KUMAR RAY VS	// 0 //
282	WP(C)/0029997/2021	MANORANJAN PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
283	WP(C)/0029998/2021	SAURI @ SARAT BEHERA VS THE JOINT COMMNR. S AND C, ODISHA	RAJ KISHORE SWAIN VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0029999/2021	SK.AZZUDDIN ALTAMAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
285	WP(C)/0030000/2021	SATYABRATA UPADHYAYA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
286	WP(C)/0030001/2021	KAILASH MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
287	WP(C)/0030002/2021	BIDYUT PRABHA MOHANTY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
288	WP(C)/0030003/2021	MUKUL CHANDRA HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
289	WP(C)/0030004/2021	DR. SAROJ KUMAR PANI VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
290	WP(C)/0030005/2021	JAGADISH BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
291	WP(C)/0030006/2021	PRATAP CHANDRA ROUT VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
292	WP(C)/0030007/2021	RASHMI RANJAN MISHRA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
293	WP(C)/0030008/2021	ABHIRAM MAJHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
294	WP(C)/0030009/2021	KALYANI KISHORI JENAMANI VS SUBHASHREE PRADHAN	SATYABRATA SUTAR VS	// 0 //
295	WP(C)/0030010/2021	MADHUSMITA BASTIA	BIRAJA PRASANNA SATAPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030011/2021	BIJAYA KUMAR PANDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030012/2021	ASHISH KUMAR GIRI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0030013/2021	DR.AJAY KUMAR NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030014/2021	PRAMOD KUMAR BADAMALI	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030015/2021	ABHIRAM GHADEI	PABITRA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030016/2021	LINAKSHI MANJARI PATTNAIK	DAITARI PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030017/2021	KRUPASINDHU BISWAL	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030018/2021	PADMANAV BARIK	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030019/2021	PRAKASH CHANDRA PANDA	PATITAPABAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030020/2021	SUSHANTA MIRDHA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030021/2021	LAXMI SAHOO	PATITAPABAN PANDA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0030022/2021	STATE OF ODISHA GOURANGA@GOURI CHARAN JENA VS	SUBAS CHANDRA DAS VS	// // 0
308	WP(C)/0030023/2021	STATE OF ODISHA PRADYUT KUMAR BALABANTRAY VS	HEMANTA KUMAR MUND VS	// // 0
309	WP(C)/0030024/2021	STATE OF ODISHA M.TIRUPATI RAO VS	GYANARANJAN SETHI VS	// // 0
310	WP(C)/0030025/2021	STATE OF ODISHA BHABAGRAHI ROUT VS	AKSHAYA KUMAR PANDEY VS	// // 0
311	WP(C)/0030026/2021	STATE OF ODISHA RAMESH CHANDRA CHOUDHURY VS	GYANARANJAN SETHI VS	// // 0
312	WP(C)/0030027/2021	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	SAPAN KUMAR PAL VS	// // 0
313	WP(C)/0030028/2021	STATE OF ORISSA SATYABATI NAIK VS	DIGAMBAR SETHI VS	// // 0
314	WP(C)/0030029/2021	STATE OF ODISHA GIRIJAKANA PATI VS	SAPAN KUMAR PAL VS	// // 0
315	WP(C)/0030030/2021	STATE OF ORISSA CHITTARANJAN SAHOO VS	ASWINI KUMAR KARMI VS	// // 0
316	WP(C)/0030031/2021	STATE OF ODISHA PRASANTA KUMAR PATTANAIK VS	SAPAN KUMAR PAL VS	// // 0
317	WP(C)/0030032/2021	STATE OF ORISSA ATALA BIHARI MAHANTA VS STATE OF ORISSA	MANAS CHAND VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0030033/2021	MALATI SATPATHY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
319	WP(C)/0030034/2021	AJIT PRASAD VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
320	WP(C)/0030035/2021	PHAKIR MEHER VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
321	WP(C)/0030036/2021	AMIYA RANJAN DAS VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
322	WP(C)/0030037/2021	SANDEEP KUMAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
323	WP(C)/0030038/2021	RANJIT PRASAD VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
324	WP(C)/0030039/2021	M/S P.M.GRANITE EXPORT PVT. LTD VS STATE OF ODISHA	SARADA P.SARANGI VS	// 0 //
325	WP(C)/0030040/2021	PRAVAT KUMAR MOHAPATRA VS STATE OF ODISHA	K.C.KAR VS	// 0 //
326	WP(C)/0030041/2021	PANCHANAN SAHOO VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
327	WP(C)/0030042/2021	BHAGIRATHI BHOI VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
328	WP(C)/0030043/2021	DIBAKAR TRIPATHY VS BAR COUNCIL OF INDIA	NEPOLEON SAHANI VS	// 0 //
329	WP(C)/0030044/2021	KANCHANA SAHU	KAUSHIK SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0030045/2021	BABRUBAHAN SETHI	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0030046/2021	M/S. INDUSTRIAL SYNDICATE	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0030047/2021	DARASING BISWAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0030048/2021	PABITRA MOHAN SAHOO	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0030049/2021	BHAGYABATI SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030050/2021	M/S. INDUSTRIAL SYNDICATE	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030051/2021	BILASINI DH. MAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0030052/2021	SUBRAT BARIK	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0030053/2021	SANDHYARANI PERAI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0030054/2021	BIJAY KUMAR BEHERA	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0030055/2021	BISHNU PRASAD SAHU	KAUSHIK SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	WP(C)/0030056/2021	STATE OF ODISHA RADHEMANI SA VS	KAUSHIK SWAIN VS	// // ()
342	WP(C)/0030057/2021	STATE OF ODISHA SANJAY KUMAR DASH VS	ASWINI KUMAR KARMI VS	// // ()
343	WP(C)/0030058/2021	STATE OF ODISHA M/S.SUNIL JHA SECURITY AGENCY VS	ANUPAM DASH VS	// // ()
344	WP(C)/0030059/2021	MCL,SAMBALPUR RAJENDRA KUMAR RAM VS	MITHUN DAS VS	// // ()
345	ABLAPL/0012565/2021	BOARD OF REVENUE,ODISHA SATYAJIT PRADHAN VS	PRADEEP KUMAR DASMOHAPATRA VS	// // ()
346	ABLAPL/0012566/2021	STATE OF ODISHA SRIMAL HANSDAH VS	SARADA PRASAD DASH VS	// // ()
347	ABLAPL/0012567/2021	STATE OF ODISHA JAGDISH PATRA VS	ASHOK KUMAR DAS VS	// // ()
348	ABLAPL/0012568/2021	STATE OF ODISHA D.SIMANCHAL DORA VS	SOUBHAGYA KUMAR DASH VS	// // ()
349	ABLAPL/0012569/2021	STATE OF ODISHA DEBADATTA LENKA VS	SATYAJIT MOHAPATRA VS	// // ()
350	ABLAPL/0012570/2021	STATE OF ODISHA PRABHAT KUMAR PANI VS	DEEPAK KU. SAHOO VS	// // ()
351	ABLAPL/0012571/2021	STATE OF ODISHA KANU PANGI VS STATE OF ODISHA	BABITA SAHU VS	// // () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0012572/2021	SAJANI MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /550 /2021 () //
353	ABLAPL/0012573/2021	MUNA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /477 /2021 () //
354	ABLAPL/0012574/2021	SAROJ KUMAR HAZRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /233 /2021 () //
355	ABLAPL/0012575/2021	PRAKASH PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CHANDABALI /165 /2021 () //
356	ABLAPL/0012576/2021	JAYADEV @ JAINA JENA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /277 /2021 () //
357	ABLAPL/0012577/2021	GOLAKHIA @ GOLAK CHANDRA MALIK VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /207 /2021 () //
358	ABLAPL/0012578/2021	MRTUNJAY PATRA VS STATE OF ODISHA	MONOMOY BASU VS	SULIAPADA /50 /2020 () //
359	ABLAPL/0012579/2021	KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /466 /2021 () //
360	ABLAPL/0012580/2021	RATI @ PRAKASH KUMAR BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	CHANDAKA P.S. /103 /2021 () //
361	ABLAPL/0012581/2021	FAKA@ FAKURUDDIN KHAN VS STATE OF ODISHA	PRANAB RANJAN CHATOI VS	JATNI P.S. /470 /2021 () //
362	ABLAPL/0012582/2021	KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /488 /2021 () //
363	ABLAPL/0012583/2021	RIJU@ RIAJU@ SK.RIJWAN	PRANAB RANJAN CHHATOI	JATNI P.S. /474 /2021



**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0012584/2021	RAKESH ROUT	SATYA RANJAN MULIA	DHENKANAL SADAR /349 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0012585/2021	TUKU @ SAYED KAUSAR ALLI	PRANAB RANJAN CHHATOI	KHANDAGIRI P.S. /477 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0012586/2021	ANIL BALIARSINGH	PRANAB RANJAN CHHATOI	MANCHESWAR P.S. /278 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0012587/2021	REFAKAT HUSSAIN	SUKUMAR KALYAN	LALBAG /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0012588/2021	AJAYA KUMAR SAHOO	SUSANTA KU MISHRA	JATNI P.S. /399 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0012589/2021	ARJUN ACHARI	RAKESH KUMAR DAS	SAMBALPUR TOWN /337 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0012590/2021	SATYABRATA SAHOO@ PRIYABRATA SAHOO	G.C.PANDA	JAGATPUR /368 /2021
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0012591/2021	NRSINGHA CH SETHI @ NRUSINGHA CHARAN SAHOO	ANANTH KAMILA	GOP /414 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0012592/2021	ILU @ SMRUTIRANJAN KHUNTIA	GOUTAM CHARAN ROUT	PATKURA /245 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0012593/2021	ANANTA CHARAN BEHERA	MRUGANKA MAULI PATNAIK	MAHILA P.S.(BBSR) /109 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0012594/2021	SANJAY MAHANTY @ SANJAY KUMAR MAHANTY	AKANTA DASH	PATTAMUNDAI /355 /2016
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0012595/2021	STATE OF ODISHA MD. ALAM @ ALAM KHAN VS	AMULYA RATNA PANDA VS	// BARBIL /130 /2021 ()
376	ABLAPL/0012596/2021	STATE OF ODISHA BATAI @ NETRAM PATEL VS	SAILABALA JENA VS	// JHARBANDH /99 /2021 ()
377	ABLAPL/0012597/2021	STATE OF ODISHA SURYAKANTA SENAPATI VS	ABHAS MOHANTY VS	// DHENKANAL SADAR /308 /2021 ()
378	ABLAPL/0012598/2021	STATE OF ODISHA KEDARNATH PANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
379	ABLAPL/0012599/2021	STATE OF ODISHA HARI HARIJAN VS	ANJAN KUMAR JENA VS	// DABUGAM /95 /2021 ()
380	ABLAPL/0012600/2021	STATE OF ODISHA JAJATI KESHARI SAHOO VS	DEBASHIS ROUTRAY VS	// INFOCITY PS /268 /2019 ()
381	ABLAPL/0012601/2021	STATE OF ODISHA BANA NAIK VS	ARUN KUMAR DAS 1 VS	// DHENKANAL SADAR /407 /2015 ()
382	ABLAPL/0012602/2021	STATE OF ODISHA SANDEEP KUMAR MOHANTY VS	H.N.MOHAPATRA VS	// / /0 ()
383	ABLAPL/0012603/2021	STATE OF ODISHA SANATAN BHOI@ KALU VS	KAUSTUVA MOHANTY VS	// KUMBHARAPARA /301 /2021 ()
384	ABLAPL/0012604/2021	STATE OF ODISHA SANGRAM JUJHARSINGH @ BABU VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /153 /2021 ()
385	ABLAPL/0012605/2021	STATE OF ODISHA PRAFULLA KUMAR BAL VS STATE OF ODISHA	KALPATARU MISHRA VS	// MAHANGA /206 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0012606/2021	KAILASH SING VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /70 /2021 () //
387	ABLAPL/0012607/2021	PURNA CHANDRA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHANDARIPOKHARI /274 /2021 () //
388	ABLAPL/0012608/2021	SANTOSH KU MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /68 /2016 () //
389	ABLAPL/0012609/2021	RAJENDRA KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	MARINE KASIA /114 /2021 () //
390	ABLAPL/0012610/2021	SABITRI SAMAL @ SASMAL VS STATE OF ODISHA	PRAVASH CH JENA VS	COLLIERY /60 /2015 () //
391	ABLAPL/0012611/2021	TUNA SAHOO VS STATE OF ODISHA	PRAVASH CH JENA VS	FATEGARH /138 /2021 () //
392	ABLAPL/0012612/2021	BULA DALEI@ UMAKANTA BALA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /178 /2021 () //
393	WPC(OA)/0002753/2018	RAJESH KUMAR AGARWALA VS STATE OF ODISHA	SURYA NARAYAN PATNAİK VS	// () //
394	WPC(OAC)/0000101/2000	NIRAKAR PRADHAN VS STATE OF ODISHA	A.K.MISHRA VS	// () //
395	WPC(OAC)/0000103/2000	ANJAN KUMAR BEHERA VS STATE OF ODISHA	H.M.DHAL VS	// () //
396	WPC(OAC)/0000147/2000	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// () //
397	WPC(OAC)/0000149/2000	RASHMI RANJAN BISWAL	B.K.DURGA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0000153/2000	SRINIBASH PATNAIK	A.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0000167/2000	ANTARYAMI SAMAL	P.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0000170/2000	GANESH PRASAD DAS	MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0000180/2000	TRAILOKYANATH MOHARANA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0000189/2000	AMIYA KUMAR ROUT	D.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0000191/2000	MADHUSUDAN SETH	AMIYA KUMAR MOHANTY 1	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0000192/2000	SANTOSH TANDI	AMIYA KUMAR MOHANTY 1	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0000331/1996	PRADEEP KUMAR SAHU	M/S G.N.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0000349/1996	SUDHIR CHANDRA PANDA	M/S G.N.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0000565/2000	K.SANKAR RAO	ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0000567/2000	SAMBHU PRASAD NANDA	S.B.DAS	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
409	WPC(OAC)/0000584/2000	STATE OF ODISHA BIDYADHAR PATRA VS	B.S.MISHRA 2 VS	// // 0
410	WPC(OAC)/0000587/2000	STATE OF ODISHA RADHARANI PANDA VS	JAYANT KUMAR RATH VS	// // 0
411	WPC(OAC)/0000588/2000	STATE OF ODISHA BHUBANESWAR SAHOO VS	A.K.MISHRA VS	// // 0
412	WPC(OAC)/0000590/2000	STATE OF ODISHA KASHINATH MOHAPATRA VS	SUVENDU KUMAR RAY VS	// // 0
413	WPC(OAC)/0000596/2000	STATE OF ODISHA GIRIDHARI SAHOO VS	BIJAY KUMAR ROUT VS	// // 0
414	WPC(OAC)/0000601/2000	STATE OF ODISHA PUSPALATA SWAIN VS	BIJAY KUMAR ROUT VS	// // 0
415	WPC(OAC)/0000610/2000	STATE OF ODISHA BISHNUPRASAD SAHU VS	A.K.MISHRA VS	// // 0
416	WPC(OAC)/0000616/2000	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	ASWINI KUMAR MISHRA VS	// // 0
417	WPC(OAC)/0000619/2000	STATE OF ODISHA KAILASH CHANDRA KHATEI VS	MIRA GHOSE VS	// // 0
418	WPC(OAC)/0000640/2000	STATE OF ODISHA GANESH BEHERA VS	M/S A.K.SAMANTARAY VS	// // 0
419	WPC(OAC)/0000643/2000	STATE OF ODISHA ANANTA RAMA PANDA VS	MS/ H.N.NAYAK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WPC(OAC)/0000646/2000	KISHORE CHANDRA MISHRA VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPTRA VS	// 0 //
421	WPC(OAC)/0000743/2000	GOPAL KRISHNA NAIK VS STATE OF ODISHA	M/S. K.K.KAR VS	// 0 //
422	WPC(OAC)/0000757/2000	SRIKRUSHNA MISHRA VS STATE OF ODISHA	M/S.MANORANJAN MOHANTY VS	// 0 //
423	WPC(OAC)/0000800/2000	SHAIK NIZAMUDDIN, S.E.O. VS STATE OF ODISHA	M/S. D.P.DAS VS	// 0 //
424	WPC(OAC)/0001216/2000	CHAKRADHAR CHAMPATI VS STATE OF ODISHA	M/S BUDHADEV ROURAY VS	// 0 //
425	WPC(OAC)/0001286/2000	DAYANIDHI SETHI VS STATE OF ODISHA	M/S ANAND CHANDRA SWAIN VS	// 0 //
426	WPC(OAC)/0001301/2000	SABYASACHI PATNAIK VS SECY O.P.S.C., SPL. SECRETARY	M/S R.C. PATTNAIK VS	// 0 //
427	WPC(OAC)/0001303/2000	KAUSALYA MINZ VS STATE OF ODISHA	M/S KISHORE CHANDRA SATPATHY VS	// 0 //
428	WPC(OAC)/0001314/2000	SOBANA BHOI VS STATE OF ODISHA	M/S SUBRAT MISHRA VS	// 0 //
429	WPC(OAC)/0001324/2000	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	M/S M.K MOHANTY VS	// 0 //
430	WPC(OAC)/0001325/2000	BHOLANATH DUTTA VS STATE OF ODISHA	M/S S.K RATH 1 VS	// 0 //
431	WPC(OAC)/0001329/2000	DIPTIMANJARI GURU	M/S CHITTARANJAN PATTNAIK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0001330/2000	SUSAMA TANDI	M/S CHHITARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0001355/2000	MURALIDHAR SETHY	M/S AMITAV DAS	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE		//
434	WPC(OAC)/0001369/2000	DR. SIDHARTHA MOHANTY	M/S B.S TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0001374/2000	PURNA CHANDRA BEHERA	M/S RAMAKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0001377/2000	BHASKAR NAYAK	M/S D.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0001384/2000	MANORANJAN MOHAPATRA	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0001385/2000	BALARAM LENKA	M/S SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0001402/1995	SIBA PRASAD PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0001413/2000	SUDHIR KUMAR SAHU	M/S SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0001417/2000	SUBASH CHANDRA NAYAK	M/S BUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0001424/2000	ANASUYA KAR	M/S BIJOY KUMAR ROUT	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		STATE OF ODISHA		//
443	WPC(OAC)/0001571/2000	ABDUL ZALAL	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
444	WPC(OAC)/0001766/2000	RABINDRANATH DAS	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
445	WPC(OAC)/0001767/2000	BASANTI DAS	M/S MANORANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
446	WPC(OAC)/0001770/2000	PRASANTA KUMAR BEHERA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
447	WPC(OAC)/0001771/2000	RAJ KISHORE SAHU	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
448	WPC(OAC)/0001781/2000	PRIYABRATA ROUT	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
449	WPC(OAC)/0001789/2000	MAMATA TRIPATHY	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		SECY HOME DEPTT.		//
450	WPC(OAC)/0001790/2000	ANAM CHARAN SENAPATI	M/S G.R. VERMA	//
		VS	VS	0
		STATE OF ODISHA		//
451	WPC(OAC)/0001791/2000	RATIKANT MOHANTY	M/S GHASI RAM VERMA	//
		VS	VS	0
		STATE OF ODISHA		//
452	WPC(OAC)/0001954/2000	HALIMA KHANAM	M/S A.K. MOHANTY(3)	//
		VS	VS	0
		STATE OF ODISHA		//
453	WPC(OAC)/0001956/2000	CHANDRAKANTI MISHRA	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	WPC(OAC)/0001973/1995	U.RAJESWAR PATRO VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
455	WPC(OAC)/0001975/2000	SARAT KUMAR NAIK VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
456	WPC(OAC)/0002066/2000	SUDHANSHU BHUSAN SWAIN VS STATE OF ODISHA	KAILASH CHANDRA KAR VS	// 0 //
457	WPC(OAC)/0002068/2000	ANANTA KUMAR DAS VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //
458	WPC(OAC)/0002080/2000	UMESH CHANDRA SWAIN VS STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
459	WPC(OAC)/0002086/2000	NARENDRA PRASAD RATH VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
460	WPC(OAC)/0002089/2000	BENUDHAR MALLIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
461	WPC(OAC)/0002090/2000	SAROJBASINI PATNAIK VS STATE OF ODISHA	B.BAUG VS	// 0 //
462	WPC(OAC)/0002100/2000	THAKUR MEHER VS STATE OF ODISHA	M/S JAGANNATH PATTNAIK VS	// 0 //
463	WPC(OAC)/0002145/2000	MADAN SUNDAR MAHAKUND VS STATE OF ODISHA	M/S PRASANNA KUMAR MOHANTY VS	// 0 //
464	WPC(OAC)/0002146/2000	LAXMIDHAR SAHOO VS STATE OF ODISHA	M/S C.R PATTNAIK VS	// 0 //
465	WPC(OAC)/0002149/2000	LALMOHAN MOHANTA	M/S RASBIHARI MOHAPATRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0002153/2000	RAM CHANDRA MURMU	M/S RAS BIHARI MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
467	WPC(OAC)/0002156/2000	KAILASH PATRA	M/S C.R PATTANIK	//
		VS	VS	0
		STATE OF ORISSA		//
468	WPC(OAC)/0002164/2000	ARTABANDHU PATRA	M/S PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0002165/2000	SULOCHANA SAHOO	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0002201/1995	JAGABANDHU MISHRA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0002302/2000	SUKANTA KUMAR NAYAK	M/S JAYANTA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0002371/1996	RAGHABA GIRI	M/S N.SARKAR	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OAC)/0002408/1995	SWETA KUMAR DASH	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0002636/1995	SANKIRTAN DIPA	M/S SUBAS BHUAIN	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0002748/2000	GOUR CHANDRA CHATTERJEE	M/S. P.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0002756/2000	MS. SULOCHANA DAS	MR. SURENDRA NATH KAR	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		STATE OF ODISHA		//
477	WPC(OAC)/0002763/2000	UMESH CHANDRA NAG	M/S. DEBADATTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
478	WPC(OAC)/0002777/2000	SRI NILINI KANTA SENAPATI	M/S. SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
479	WPC(OAC)/0002779/2000	SRI ANANDA PRASAD BARIK	M/S. SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
480	WPC(OAC)/0002780/2000	ROHIT KUMAR PRADHAN	M/S. BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
481	WPC(OAC)/0002787/2000	DR. JYOTIRANJAN PANDA	M/S. MANORANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
482	WPC(OAC)/0002788/2000	DR. JANAMOHAN DAS	M/S. MANORANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
483	WPC(OAC)/0002789/2000	DR. SENAPATI VAIKUNTHA RAO, S.D.V.O.	M/S. MANORANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
484	WPC(OAC)/0002871/2000	UDAYANATH BARIK	A.K.ACHARAYA	//
		VS	VS	0
		STATE OF ODISHA		//
485	WPC(OAC)/0002887/2000	SURESH CHANDRA SWAIN	PRASANTA KUMAR MOHANTY 2	//
		VS	VS	0
		STATE OF ODISHA		//
486	WPC(OAC)/0002900/2000	PRAFULLA KUMAR MOHARANA	BISWAJIT MOHANTY 1	//
		VS	VS	0
		STATE OF ODISHA		//
487	WPC(OAC)/0003030/2000	MARKANDA PRADHAN	SRIMANTA DAS	//
		VS	VS	0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	WPC(OAC)/0003031/2000	PITABASH SAHOO VS STATE OF ODISHA	SRIMANTA DAS VS	// 0 //
489	WPC(OAC)/0003039/2000	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
490	WPC(OAC)/0003313/2000	NABAGHAN DAS VS STATE OF ODISHA	BIGYAN KUMAR MOHAPATRA VS	// 0 //
491	WPC(OAC)/0003315/2000	KSHIROD KUMAR CHAUDHURY VS STATE OF ODISHA	BIGYAN KUMAR MOHAPATRA VS	// 0 //
492	WPC(OAC)/0003317/2000	ASIS RANJAN JAMES VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
493	WPC(OAC)/0003358/2000	HARPRIYA SATPATHY VS STATE OF ODISHA	G.AR.DORA VS	// 0 //
494	WPC(OAC)/0003360/2000	GUNADHAR SAMAL VS STATE OF ODISHA	KALYAN PATNAIK VS	// 0 //
495	WPC(OAC)/0003365/2000	KRUSHNA CHANDRA NAYK VS STATE OF ODISHA	KALI PRASNNA MISHRA VS	// 0 //
496	WPC(OAC)/0003370/2000	SURESH CHANDRA GIRI VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //
497	WPC(OAC)/0003377/2000	NATABAR MALLICK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
498	WPC(OAC)/0003387/2000	SATYA PRAKASH DASH VS STATE OF ODISHA	J.R.DASH VS	// 0 //
499	WPC(OAC)/0003403/2000	HEMANT KUMAR SWAIN	GOPABANDHU DASH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0003406/2000	SUSANTA KUMAR PRADHAN	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0003409/2000	ASHOK KUMAR DASH	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0003420/2000	NRUSINGH CHARAN JENA	S.P.PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0003429/2000	TRILOCHAN DASH	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0003430/2000	PADMALOCHAN DASH	BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHAA		//
505	WPC(OAC)/0003437/2000	ISWAR CHANDRA SAHU	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		CHIEF CONSERVATOR FOREST		//
506	WPC(OAC)/0003448/2000	LAXMI PATRO	SHREEEKANTA PRASSADA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0003463/2000	KISHORE CHANDR RAY	KALI PRASANNA MISHRA	//
		VS	VS	0
		STTATE OF ODISHA		//
508	WPC(OAC)/0003479/2000	PREMANANDA PARIJA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0003486/2000	AMULYA KUMAR JENA	M/S MAHESWAR SATAPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
510	WPC(OAC)/0003488/2000	DARSANI KUMARI DEI	M/S D.R PATTANAYAK	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
511	WPC(OAC)/0003492/2000	STATE OF ORISSA ASHOK KUMAR SATAPATHY VS	M/S ANANTA KUMAR MOHAPATRA VS	// // 0
512	WPC(OAC)/0003496/2000	STATE OF ORISSA K.KRISHNAMURTHY VS	M/S SACHIDANANDA SAHOO VS	// // 0
513	WPC(OAC)/0003497/2000	STATE OF ORISSA KHAGAPATI BISHOI VS	M/S SACHIDANANDA SAHOO VS	// // 0
514	WPC(OAC)/0003504/2000	STATE OF ORISSA RAMA RAO RAULO VS	M/S V. NARASINGH VS	// // 0
515	WPC(OAC)/0003505/2000	STATE OF ORISSA GOLAKH BIHARI RANA VS	M/SP.K. NAYAK VS	// // 0
516	WPC(OAC)/0003509/2000	STATE OF ORISSA GURU CHARAN BEHERA VS	DHULIRAM PATTANAYAK VS	// // 0
517	WPC(OAC)/0003519/2000	STATE OF ODISHA GAYATREE PATNAIK VS	B.S.TRIPATY 1 VS	// // 0
518	WPC(OAC)/0003544/2000	STATE OF ODISHA KEDAR CHANDRA PATTNAIK VS	SACHIDANANDA SAHOO VS	// // 0
519	WPC(OAC)/0003545/2000	STATE OF ODISHA NIRANJAN SAHOO VS	SACHIDANANDA SAHOO VS	// // 0
520	WPC(OAC)/0003548/2000	STATE OF ODISHA DEBARAJ BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
521	WPC(OAC)/0003552/2000	STATE OF ODISHA DR.SUNITA BHOI VS OPSC	DILLIP KUMAR PATNAIK VS	// // 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(TAC)/0000031/2016	ABANINDRA NATH MOHANTY VS STATE OF ODISHA	M/S BUDHADEV ROUTRAY VS	// 0 //
523	WPC(TAC)/0000035/2016	BRAJAKISHORE HOTA VS STATE OF ORISSA	M/S ASWINI KUMAR MISHRA VS	// 0 //
524	WPC(TAC)/0000037/2016	RABINDRA NATH SAHOO VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
525	WPC(TAC)/0000041/2016	HALADAR MAHAKUD VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
526	WPC(TAC)/0000043/2016	PADMA LOCHAN BEHERA VS STATE OF ODISHA	M/S SATRUGHNA DASH VS	// 0 //
527	CONTC(CP)/0000486/2008	MATHURANANDA MALL VS ARAVIND BEHERA,PRINCIPAL SECRETARY,WATER RESOURCES DEPT.	S. PATRA I VS	// 0 //
528	CONTC(CP)/0000675/1993	SARAT CHANDRA PATNAIK VS S.R PAL ,I.A.S REVENUE DEPARTMENT	M/S R. BEHERA VS	// 0 //
529	CONTC(CPC)/0000002/2001	DILLIP KUMAR BISWAL VS A.K. TRIPATHY, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT	M/S JYOTI PATNAIK VS	// 0 //
530	CONTC(CPC)/0000003/1996	KEDARNATH MOHAPATRA VS SECRETARY,HARIJAN AND TRIBAL WELFARE DEPTT.	B. R. SARANGI VS	// 0 //
531	CONTC(CPC)/0000005/1996	ANANDA CHANDRA DAS VS SURATHA JENA, B.D.O.BARAMBA	G.K.MISHRA VS	// 0 //
532	CONTC(CPC)/0000014/1998	GHANASYAMA PANDA VS STATE OF ORISSA	M/S BHABANI SHANKAR MISHRA VS	// 0 //
533	CONTC(CPC)/0000016/2013	CHINTADA MAJHI	M/A C. ANANDA RAO	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		RANGALAL JAMUDA I.A.S AGRICULTURE DEPARTMENT		//
534	CONTC(CPC)/0000020/2001	DR. BISWANATH MISHRA	M/S D.R PATTANAYAK	//
		VS	VS	0
		MEENA GUPTA , PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPT.		//
535	CONTC(CPC)/0000021/1996	ARJUN CHARAN BEHERA	GOPABANDHU DASH	//
		VS	VS	0
		THE SECRETARY, SCH AND ME DEPTT,		//
536	CONTC(CPC)/0000029/1998	LOCHAN SAHU	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		SETTLEMENT OFFICER, SAMBALPUR		//
537	CONTC(CPC)/0000030/2006	SURYAPRAKASH MAHAPATRA	M/S DILIP KMAR SAHU	//
		VS	VS	0
		GAGAN KUMAR DHAL .I.A.S SCHOOL AND MASS EDUCATION DEPARTMENT		//
538	CONTC(CPC)/0000033/1997	GADADHARA MAHARAJ	N. P. MAHARAJ	//
		VS	VS	0
		GOURAHARI MISHRA,PRINCIPAL CHIEF CONSERVATOR OF FOREST		//
539	CONTC(CPC)/0000044/1996	NIRANJAN SAHOO	M/S AJODHYA RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
540	CONTC(CPC)/0000056/2006	SUDARSAN SAHOO	M/S SANJIB MOHANTY	//
		VS	VS	0
		TARUNAKANTI MISHRA, I.A.S., SECY REVENUE DEPTT.		//
541	CONTC(CPC)/0000061/1997	SITANATH PRATAP	M/S RAS BIHARI MOHAPATRA	//
		VS	VS	0
		MADAN MOHANTY, SAND M.E EDUCATION		//
542	CONTC(CPC)/0000065/1998	NIRANJAN DASH	M/S B.R. SARANGI	//
		VS	VS	0
		MADAN MOHAN MOHANTY, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT		//
543	CONTC(CPC)/0000067/2000	PARESH CHANDRA BEHERA	M/S B.S TRIPATHY	//
		VS	VS	0
		AJAY PANDA , SECRETARY OF WORKS DEPT.		//
544	CONTC(CPC)/0000071/2010	BIRENDRA KUMAR SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	CONTC(CPC)/0000084/1998	RAJ KUMAR SHARMA, I.A.S, SECRETARY REVENUE AND EXCISE DEPTT KRUSHNA CH. SWAIN VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// // 0 //
546	CONTC(CPC)/0000089/2003	SUNIL KUMAR VS SURESH PATTNAIK, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA	M/S. ANIL DEO VS	// 0 //
547	CONTC(CPC)/0000095/1996	KHITISH KUMAR BHUYAN VS DINESH CHANDRA GUPTA,SECY. R.D DEPARTMENT	M/S MANOJ MISHRA VS	// 0 //
548	CONTC(CPC)/0000095/2012	BISHNU PRIYA TALDI VS USHA PADHI, COMMISIONER-CUM-SECY. DEPT.	M/S MANOJ KUMAR MOHANTY VS	// 0 //
549	CONTC(CPC)/0000098/1996	UMABALLV DASH VS SECRETARY, COMMERCE DEPTT	GOKULANANDA PADHI VS	// 0 //
550	CONTC(CPC)/0000103/1996	HEMALATA BHUYAN VS MADAN MOHAN MOHANTY,COMM.-CUM-SECRETARY,S AND M.E. DEPTT.	RAMESH CHANDRA ROUT VS	// 0 //
551	CONTC(CPC)/0000112/1998	MADAN MOHAN DAS VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
552	CONTC(CPC)/0000112/1996	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	M/S RANGADHAR MISHRA VS	// 0 //
553	CONTC(CPC)/0000117/2002	BHAGABAN NAHAK VS I SAC BEHERA, I.A.S, DIRECTOR , SECONDARY EDUCATION	BIJAY KUMAR PATTNAIK VS	// 0 //
554	CONTC(CPC)/0000118/2005	LAXMIDHAR MAHANTA VS RAMESH CH DHAL, SECRETARY, SECONDARY SCH AND ME DEPTT	KARUNA KAR RATH VS	// 0 //
555	CONTC(CPC)/0000120/1998	DHRUBA CHARAN PARIDA VS MURALIDHAR PADHI GENERAL ADDITIONAL DISTRICT MAGISTRATE	M/S ABHIRAM SWAIN VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	CONTC(CPC)/0000120/2003	PURUSOTTAM ACHARYA VS JAGATANANDA PANDA,I.A.S.SECRETARY,SCHOOL AND MASS EDUCATION DEPTT	M/S P.C ACHARYA VS	// 0 //
557	CONTC(CPC)/0000122/1997	DEBADATTA NANDA VS NANDIKA MOHANTY, CIRCLE INSPECTOR OF SCHOOL	M/S J.K. MISHRA VS	// 0 //
558	CONTC(CPC)/0000124/1997	CHANDRA SEKHAR JENA VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
559	CONTC(CPC)/0000128/1996	NABAKISHORE DALEI VS STATE OF ODISHA	M/S D.R. PATTANAYAK VS	// 0 //
560	CONTC(CPC)/0000128/2000	NABAKISHORE DALEI VS STATE OF ODISHA	M/S D.R. PATTANAYAK VS	// 0 //
561	CONTC(CPC)/0000130/2007	JUGALAXMI BARIK VS SURESH CHANDRA PATNAIK, SECY. SCH AND ME DEPTT	S.K DAS VS	// 0 //
562	CONTC(CPC)/0000133/1995	NILAMANI SATAPATHY VS STATE OF ORISSA	M/S DHULIRAM PATTANAYAK VS	// 0 //
563	CONTC(CPC)/0000138/2000	RAMACHANDRA DAS VS SRINIBASH RATH	M/S BIJAYA KUMAR PATTANAIAK VS	// 0 //
564	CONTC(CPC)/0000142/1998	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
565	CONTC(CPC)/0000156/1997	BHAKTABACHHALA DASH VS STATE OF ODISHA	M/S PRASANNA KUMAR ROUSTRAY VS	// 0 //
566	CONTC(CPC)/0000158/1994	P.N PATRO, D.T.M VS PRANAB KUMAR DEY. IAS	M/S B.P TRIPATHY VS	// 0 //
567	CONTC(CPC)/0000172/2012	ASHOK KUMAR DAS	A.A.DAS	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
568	CONTC(CPC)/0000177/1998	SURESH MOHAPATRA,WORKING COMMISSIONER-CUM-SECRETARY,WATER RESOURCES DEPT. UDAYANATH ROUT	SANJIB MOHANTY	//
		VS	VS	0
569	CONTC(CPC)/0000187/2011	A.K. MOHAPATRA,I.A.S.,COMM.-CUM-SECY,REVENUE AND EXCISE DEPT. KISHORE CHANDRA BISWAL	M/S BISWAJIT MOHANTY	//
		VS	VS	0
570	CONTC(CPC)/0000188/1996	APARAJITA SARANGI , SECRETARY , S AND M.E DEPT. MANMOHAN BARIK	M/SAGARH KANUNGO AT/PO	//
		VS	VS	0
571	CONTC(CPC)/0000196/2000	STATE OF ODISHA PRADIPTA KUMAR TAREI	M/S RUDRA NARAYAN PARIJA	//
		VS	VS	0
572	CONTC(CPC)/0000202/1996	SATYENDRA NARAYAN TRIPATHY,INSPECTOR GENERAL OF REGISTRATION OF EXCISE MANGULI PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
573	CONTC(CPC)/0000204/1999	SECRETARY, FINACE DEPTT NIRANJAN PRADHAN	SANJIB MOHANTY	//
		VS	VS	0
574	CONTC(CPC)/0000207/1993	NARAYAN SAMANTARAY,SETTLEMENT OFFICER GOVINDA CHANDRA ROUT	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
575	CONTC(CPC)/0000213/1996	STATE OF ODISHA DIBAKAR PATHY	R.C PATTNAIK	//
		VS	VS	0
576	CONTC(CPC)/0000215/1996	DIRECTOR, SECONDARY EDUCATION PRASANTA KUMAR MISHRA	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
577	CONTC(CPC)/0000216/1996	STATE OF ODISHA RAMAKANTA DHAR	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
578	CONTC(CPC)/0000216/1997	STATE OF ODISHA PRADEEP KUMAR SAHOO	M/S G.N.PADHI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		MADAN MOHAN MOHANTY,SECRETARY,SCHOOL AND MASS EDUCATION DEPTT		//
579	CONTC(CPC)/0000218/1996	ANTARYAMI SENAPATI	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
580	CONTC(CPC)/0000218/1997	SUDHIR CAHNDRA PANDA	M/S G.N PADHI	//
		VS	VS	0
		MADAN MOHAN MOHANTY,SECRETARY,SCHOOL AND MASS EDUCATION DEPTT		//
581	CONTC(CPC)/0000222/1998	HAREKRUSHNA MOHANTY	M/S PRAMOD KUMAR ROUSTRAY	//
		VS	VS	0
		R.N SENAPATI,IAS .WATER RESOURCES DEPT.		//
582	CONTC(CPC)/0000240/2011	BASANTA KUMAR JENA	M/S K.K SWAIN	//
		VS	VS	0
		APARAJITA SARANGI, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT		//
583	CONTC(CPC)/0000245/1997	SIBA BEHERA	M/S CHITTA RANJAN NANADA	//
		VS	VS	0
		STATE OF ODISHA		//
584	CONTC(CPC)/0000258/2003	BANAMBAR MOHANTY	L.K MOHANTY	//
		VS	VS	0
		ARDHENDU SEKHAR SARANGI, I.A.S., SECRETARY, AGRICULTURE AND CO OPERATION DEPTT		//
585	CONTC(CPC)/0000270/2011	BASANTA KUMAR PRADHAN	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, I.A.S., COMM-CUM-SECY DEPTT. OF SCHOLL AND MASS EDU.		//
586	CONTC(CPC)/0000286/2008	NIMAI CHARAN BHOI	SANJIB MOHANTY	//
		VS	VS	0
		TARUNKANTI MISHRA,I.A.S,SECRETARY,HOME DEPTT.		//
587	CONTC(CPC)/0000289/1999	KALANDI CHARAN JETHI	BIMAL PRASAD DAS	//
		VS	VS	0
		RABI NARAYAN PADHI, I.A.S., DIRECTOR ELEMENTARY EDUCATION		//
588	CONTC(CPC)/0000307/1998	MANARANJAN PATI	G.ANANDA RAO DORA	//
		VS	VS	0
		SECRETARY, SCH AND ME DEPTT		//
589	CONTC(CPC)/0000329/1997	BANAMBER ROUT	M/S J.M. PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	CONTC(CPC)/0000334/1997	MANMATH KUMAR MISHRA VS ENGINEER-IN-CHIEF-CUM,SECRETARY, WORKS DEPT.	D.K. PATNAIK VS	// 0 //
591	CONTC(CPC)/0000337/1997	BIJAYA KUMAR PRADHAN VS ENGINEER-IN-CHIEF-CUM SECRETARY, WORKS DEPT.	D. K. PATNAIK VS	// 0 //
592	CONTC(CPC)/0000338/1997	AMULYA KUMAR RATH VS SECRETARY,WORKS DEPTT	M/S PRAMOD KUMAR DAS VS	// 0 //
593	CONTC(CPC)/0000339/1997	NAKULA MALLIK VS SECRETARY,WORKS DEPTT	M/S MANOJ MISHRA VS	// 0 //
594	CONTC(CPC)/0000340/1997	RANJAN KUMAR SASMAL VS ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPTT.	PRAMOD KUMAR DAS VS	// 0 //
595	CONTC(CPC)/0000348/2010	PRAMILA SAHOO VS APARAJITA SARANGI, I.A.S., SECRETARY, SCH AND ME DEPTT	BUDHADEV ROUSTRAY VS	// 0 //
596	CONTC(CPC)/0000369/1997	RADHASHYAM DAS VS MADAN MOHAN MOHANTY, IAS, S AND M.E EDUCATION DEPT.	M/S B.R SARANGI VS	// 0 //
597	CONTC(CPC)/0000370/1997	MAHESWAR GIRI VS MADAN MOHAN MOHANTY, IAS, S AND M.E EDUCATION	M/S B.R SARANGI VS	// 0 //
598	CONTC(CPC)/0000371/1998	ARIEL MOHANTY VS STATE OF ODISHA	M/S JAMINI KANTA DAS VS	// 0 //
599	CONTC(CPC)/0000372/1997	SUNIL KUMAR DUTTA VS MADAN MOHAN MOHANTY, IAS, S AND M.E DEPT.	M/S B.R SARANGI VS	// 0 //
600	CONTC(CPC)/0000409/2017	MADHUSUDAN NAYAK VS SRI PRADIPTA KUMAR MOHAPATRA, I.A.S., THE COMMISSIONER-CUM-SECRETARY	M/S. MANOJ KUMAR MOHANTY VS	// 0 //
601	CONTC(CPC)/0000417/2000	BISWANATH NAIK	M/S B.R SARANGI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SRINIVAS RATH, IAS, REVENUE AND EXCISE DEPT.		//
602	CONTC(CPC)/0000426/1998	TARAPRASAD JENA	M/S K.N. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
603	CONTC(CPC)/0000429/1998	KANHU CHARAN MALLICK	P.K SAHOO	//
		VS	VS	0
		DEPUTY DIRECTOR, CONSOLIDATION		//
604	CONTC(CPC)/0000468/2011	SANTILATA DEVI	M/S JAYANTA KUMAR RATH	//
		VS	VS	0
		APARAJITA SARANGI IAS SCHOOL AND MASS EDUCATION DEPARTMENT		//
605	CONTC(CPC)/0000520/1996	PURNA CH SAHOO	A.ROUTRAY	//
		VS	VS	0
		EXECUTIVE OFFICER, N.H DIVISION, DEPGARH		//
606	CONTC(CPC)/0002631/1995	SURENDRA BEHERA	M/S PRAVAT KUMAR PADHI	//
		VS	VS	0
		ASHARAM NAIK, B.D.O		//
607	CONTC(CPC)/0002734/1995	SNEHAS KUMAR PANDA	GIRISH CHANDRA MOHAPATRA	//
		VS	VS	0
		COLLECTOR, KANDHAMAL.		//
608	CONTC(CPC)/0003396/1995	PRAMILA SUNDARI PANDA	D.K MANGARAJ	//
		VS	VS	0
		D.I OF SCHOOLS, CUTTACK EDUCATION		//
609	CONTC(CPC)/0004883/1994	PROMODA KUMAR GHADEI	M/S DAYANIDHI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
610	RVWPET(RPC)/0000003/2000	STATE OF ODISHA	A.S.C	//
		VS	VS	0
		PITABAS NAYAK		//
611	RVWPET(RPC)/0000028/2000	EXECUTIVE ENGINEER HARIHARJORE IRRIGATION DIVN. NO.1		//
		VS	VS	0
		SANKARSAN PAJAHARI		//
612	RVWPET(RPC)/0000049/1995	STATE OF ODISHA	M/S A.S.C	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	RVWPET(RPC)/0000054/1998	BISWANATH NAYAK ARIEL MOHANTY VS STATE OF ODISHA	M/S JAMINI KANTA DAS VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :23/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	40/2021 RVWPET(RPC)/3/2000	STATE OF ODISHA-MP	A.S.C
2	41/2021 RVWPET(RPC)/28/2002	EXECUTIVE ENGINEER HARIHARJORE IRRIGATION DIVNA.MSDG-MP	
3	50/2021 WPCRL/124/2021	MUNIRA BIBI-MP	MANORANJAN MISHRA
4	53/2021 CONTC(CP)/70/2002	NIKHIL RANJAN BEHERA-MP	M/S J.N.JENA
5	73/2021 JCRLA/9/2020	SARAT CH.SAHU-MP	ADV.
6	81/2021 LAA/29/2019	UNION OF INDIA-MP	MR.SURYA NARAYAN DAS
7	83/2021 CONTC(CPC)/245/1997	SIBA BEHERA-MP	M/S CHITTA RANJAN NANADA
8	84/2021 CONTC(CPC)/78/2014	KHUSIRAM SUNA-MP	KUNAL KUMAR SWAIN
9	85/2021 CONTC(CPC)/27/2000	PRABODHA KUMAR ROU TRAY-MP	SARAT CH BISWAL
10	86/2021 CONTC(CPC)/231/2003	BISHNU CHARAN MOHANTY-MP	M/S P.C ACHARYA
11	87/2021 CONTC(CPC)/89/2003	SUNIL KUMAR-MP	M/S. ANIL DEO
12	88/2021 CONTC(CPC)/67/2000	PARESH CHANDRA BEHERA-MP	M/S B.S TRIPATHY
13	89/2021 CONTC(CPC)/172/2012	ASHOK KUMAR DAS-MP	A.A.DAS
14	90/2021 CONTC(CPC)/196/2000	PRADIPTA KUMAR TAREI-MP	M/S RUDRA NARAYAN PARIJA
15	91/2021 CONTC(CPC)/196/2000	PRADIPTA KUMAR TAREI-MP	M/S RUDRA NARAYAN PARIJA
16	92/2021 CONTC(CPC)/196/2000	PRADIPTA KUMAR TAREI-MP	M/S RUDRA NARAYAN PARIJA
17	126/2021 MATA/130/2018	SUDHA RAJUKA-MP	SUDHA RAJUKA (IN PERSON)
18	143/2021 RPFAM/66/2021	DURGA CHARAN MISHRA-MP	AJIT KUMAR PANDA
19	151/2021 FA/160/2002	PARADEEP PHOSPHATES-MP	M/S.G.RATH
20	152/2021 FA/160/2002	PARADEEP PHOSPHATES-MP	M/S.G.RATH
21	153/2021 FA/160/2002	PARADEEP PHOSPHATES-MP	M/S.G.RATH
22	154/2021 FA/160/2002	PARADEEP PHOSPHATES-MP	M/S.G.RATH
23	155/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
24	156/2021 FA/160/2002	PARADEEP PHOSPHATES-MP	M/S.G.RATH
25	157/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
26	158/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH



27	FA/160/2002 159/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
28	FA/158/2002 160/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
29	FA/160/2002 161/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
30	FA/160/2002 162/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
31	FA/160/2002 163/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
32	FA/160/2002 164/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
33	FA/160/2002 165/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
34	FA/160/2002 166/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
35	FA/160/2002 167/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
36	FA/160/2002 168/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
37	FA/160/2002 169/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
38	FA/160/2002 170/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
39	FA/158/2002 171/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
40	FA/160/2002 172/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
41	FA/160/2002 173/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
42	FA/158/2002 174/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
43	FA/160/2002 175/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
44	FA/160/2002 176/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
45	FA/160/2002 177/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
46	FA/160/2002 178/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
47	FA/158/2002 179/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
48	FA/160/2002 180/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
49	FA/160/2002 181/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
50	FA/158/2002 182/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
51	FA/158/2002 183/2021	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
52	FA/158/2002 184/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
53	FA/160/2002 185/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
54	FA/160/2002 186/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
55	FA/160/2002 187/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
56	FA/160/2002 188/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH
57	FA/160/2002 189/2021	PARADEEP PHOSPHATES-MP	M/S.G.RATH

58	190/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
59	191/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
60	192/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
61	193/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
62	194/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
63	195/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
64	196/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
65	197/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
66	198/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
67	199/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
68	200/2021 FA/159/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
69	201/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
70	202/2021 FA/159/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
71	203/2021 FA/158/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
72	204/2021 FA/159/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
73	214/2021 CRLMP/1697/2021	MANOJ KUMAR BEHERA-MP	BISWA RANJAN DALAI
74	215/2021 CRLMP/1698/2021	DEBRANJAN BISWAL-MP	GOPABANDHU DASH
75	216/2021 CRLMP/1700/2021	SHAIKH SAFATUL HAQUE-MP	SAILABALA JENA
76	217/2021 CRLMP/1700/2021	SHAIKH SAFATUL HAQUE-MP	SAILABALA JENA
77	218/2021 CRLMP/1700/2021	SHAIKH SAFATUL HAQUE-MP	SAILABALA JENA
78	341/2021 TRP(C)/298/2021	PRIYANKA SETHI-MP	AMIT KUMAR NATH
79	365/2021 FAO/203/2021	BANAJABASINI PRADHAN-MP	DHANANJAYA MUND
80	383/2021 CONTC/5422/2021	D.PRADHAN-MP	M/S M.PRATAP
81	384/2021 CONTC/4821/2021	DREDGING AND DESILTATION CO. PVT. LTD.-MP	ADV
82	385/2021 CONTC/173/2020	BIJAYA KU.PANDA-MP	PRABIR KUMAR RAY
83	498/2021 RSA/234/2018	SRIHARI PATRA-MP	MAHESWAR MOHANTY
84	499/2021 RSA/234/2018	SRIHARI PATRA-MP	M/S.MAHESWAR MOHANTY
85	500/2021 RSA/234/2018	SRIHARI PATRA-MP	M/S.MAHESWAR MOHANTY
86	512/2021 CMP/515/2021	SANTOSH KUMAR PRADHAN-MP	PRABHAT KUMAR DASH
87	513/2021 CMP/516/2021	RAMA CHANDRA SAHOO-MP	AMITAV TRIPATHY
88	514/2021 CMP/254/2019	G.MOHAN RAO-MP	M/S.PRASANTA KUMAR PANDA
89	515/2021	SK PIR MAHAMMAD-MP	SATYANARAYAN MISHRA

	CMP/517/2021		
90	528/2021 CRLREV/361/2021	RAMA MADHI-MP	PRASANTA KUMAR NANDA
91	529/2021 CRLREV/361/2021	RAMA MADHI-MP	PRASANTA KUMAR NANDA
92	530/2021 CRLREV/361/2021	RAMA MADHI-MP	PRASANTA KUMAR NANDA
93	766/2021 MACA/331/2021	SUSAMA NAYAK-MP	B.N.SAMANTARAY
94	767/2021 MACA/331/2021	SUSAMA NAYAK-MP	B.N.SAMANTARAY
95	923/2021 CRLA/439/2014	RAMA KRUSHNA MISRA-MP	M/S.DEBI PRASAD DHAL
96	924/2021 CRLA/439/2014	RAMA KRUSHNA MISRA-MP	BHABANI SHANKAR DASPARIDA
97	925/2021 CRLA/509/2021	KULAMANI BARIK-MP	DEEPAK KUMAR PANDA
98	926/2021 CRLA/509/2021	KULAMANI BARIK-MP	DEEPAK KUMAR PANDA
99	927/2021 CRLA/511/2021	RAVI RJPUT-MP	RAJIB LOCHAN PATTNAIK
100	928/2021 CRLA/511/2021	RAVI RJPUT-MP	RAJIB LOCHAN PATTNAIK
101	929/2021 CRLA/185/2012	BIRANCHI N.MOHANTY-MP	M/S.R.C.MOHANTY
102	940/2021 WPC(OAC)/1324/2000	PRAFULLA KUMAR MOHAPATRA-MP	M/S M.K MOHANTY
103	941/2021 WPC(OAC)/1766/2000	RABINDRANATH DAS-MP	M/S ASWINI KUMAR MISHRA
104	942/2021 WPC(OAC)/331/1996	PRADEEP KUMAR SAHU-MP	M/S G.N.PADHI
105	943/2021 WPC(OAC)/1766/2000	RABINDRANATH DAS-MP	M/S ASWINI KUMAR MISHRA
106	944/2021 WPC(OAC)/1766/2000	RABINDRANATH DAS-MP	M/S ASWINI KUMAR MISHRA
107	945/2021 WPC(OAC)/1766/2000	RABINDRANATH DAS-MP	M/S ASWINI KUMAR MISHRA
108	946/2021 WPC(OAC)/1325/2000	BHOLANATH DUTTA-MP	M/S S.K RATH 1
109	947/2021 WPC(OAC)/757/2000	SRIKRUSHNA MISHRA-MP	M/S. P.K.NAYAK
110	948/2021 WPC(OAC)/349/1996	SUDHIR CHANDRA PANDA-MP	M/S G.N.PADHI
111	949/2021 WPC(OAC)/349/1996	SUDHIR CHANDRA PANDA-MP	M/S G.N.PADHI
112	950/2021 WPC(OAC)/743/2000	GOPAL KRISHNA NAIK-MP	M/S. K.K.KAR
113	951/2021 WPC(OAC)/743/2000	GOPAL KRISHNA NAIK-MP	M/S. K.K.KAR
114	953/2021 WPC(OAC)/1369/2000	DR. SIDHARTHA MOHANTY-MP	M/S B.S TRIPATHY(1)
115	955/2021 WPC(OAC)/1369/2000	DR. SIDHARTHA MOHANTY-MP	M/S B.S TRIPATHY(1)
116	957/2021 WPC(OAC)/1770/2000	PRASANTA KUMAR BEHERA-MP	M/S MANOJ MISHRA
117	958/2021 WPC(OAC)/3486/2000	AMULYA KUMAR JENA-MP	M/S MAHESWAR SATAPATHY
118	959/2021 WPC(OAC)/1771/2000	RAJ KISHORE SAHU-MP	M/S MANOJ MISHRA
119	960/2021 WPC(OAC)/2371/1996	RAGHABA GIRI-MP	M/S N.SARKAR
120	961/2021 WPC(OAC)/1374/2000	PURNA CHANDRA BEHERA-MP	M/S RAMAKANTA MOHANTY

121	962/2021 WPC(OAC)/2756/2000	MS. SULOCHANA DAS-MP	MR. SURENDRA NATH KAR
122	963/2021 WPC(OAC)/3420/2000	NRUSINGH CHARAN JENA-MP	S.P.PRADHAN
123	965/2021 WPC(OAC)/2300/1999	SAIKH RAMZAN-MP	SASHI BHUSAN JENA
124	966/2021 WPC(OAC)/2053/1999	B. SATYANARAHAN-MP	M/S SHARAT KUMAR DAS
125	968/2021 WPC(OAC)/2787/2000	DR. JYOTIRANJAN PANDA-MP	M/S. MANORANJAN PANDA
126	969/2021 WPC(OAC)/2787/2000	DR. JYOTIRANJAN PANDA-MP	M/S. MANORANJAN PANDA
127	970/2021 WPC(OAC)/2788/2000	DR. JANAMOHAN DAS-MP	M/S. MANORANJAN PANDA
128	971/2021 WPC(OAC)/1417/2000	SUBASH CHANDRA NAYAK-MP	M/S BUDHADEV ROUTRAY
129	972/2021 WPC(OAC)/2788/2000	DR. JANAMOHAN DAS-MP	M/S. MANORANJAN PANDA
130	973/2021 WPC(OAC)/2202/1999	BINAYA KUMAR SAHU-MP	M/S SASHI BHUSAN JENA
131	974/2021 WPC(OAC)/3360/2000	GUNADHAR SAMAL-MP	KALYAN PATNAIK
132	975/2021 WPC(OAC)/2789/2000	DR. SENAPATI VAIKUNTHA RAO, S.D.V.O.-MP	M/S.MANORANJAN PANDA
133	976/2021 WPC(OAC)/2789/2000	DR. SENAPATI VAIKUNTHA RAO, S.D.V.O.-MP	M/S.MANORANJAN PANDA
134	977/2021 WPC(OAC)/800/2000	SHAIK NIZAMUDDIN, S.E.O.-MP	M/S. D.P.DAS
135	1012/2021 BLAPL/4389/2021	DHYANCHAND NAYAK-MP	RASHMI KANTA ACHARYA
136	1105/2021 ABLAPL/10979/2021	NITYANANDA BEHERA-MP	BIDYALOK MOHAPATRA
137	1333/2021 CRLMC/1741/2021	MAMA FATESINGH-MP	SARATHI JYOTI MOHANTY
138	1334/2021 CRLMC/1742/2021	AJAYA KUMAR MISHRA-MP	PRASHANTA KUMAR NAYAK
139	1335/2021 CRLMC/1616/2021	SARBAJAYA PATI-MP	ASHOK KUMAR PANIGRAHI
140	1336/2021 CRLMC/1005/2021	SMRUTI RANJAN BISWAL-MP	MONIKA SAMAL
141	1337/2021 CRLMC/1386/2021	MANOJ KUMAR LENKA-MP	MANORANJAN MISHRA
142	1338/2021 CRLMC/1746/2021	SANDEEP KUMAR SAHU-MP	TAPAS KUMAR ACHARYA AND ASSOCIATES
143	13694/2021 WP(C)/29806/2021	SANKARSAN ARISAL-MP	ACHYUTANANDA PATTANAİK
144	13695/2021 WP(C)/29809/2021	M/S KALINGA MOTORS-MP	DEVASHIS PANDA
145	13696/2021 WP(C)/12669/2017	SNIGDHA SUHANI KAR-MP	M/S.SUSANTA KUMAR DASH
146	13697/2021 WP(C)/29813/2021	SUSANTA SAHU-MP	SWARUP KUMAR PATNAİK
147	13698/2021 WP(C)/29816/2021	BINAY PRAKASH MINZ-MP	MITHUN DAS
148	13699/2021 WP(C)/29822/2021	JAYANTI CHAMPATI-MP	LINGARAJ SARANGI
149	13700/2021 WP(C)/24898/2011	BALRAM SAHU-MP	MR. BHIMASEN SAHOO
150	13701/2021 WP(C)/29826/2021	SASMITA BEHERA-MP	SAMIR KUMAR MISHRA
151	13702/2021 WP(C)/29797/2021	NARADA SRAVANI-MP	AMIT PRASAD BOSE
152	13703/2021	MALAYA MANJARI ROUT-MP	PRABHAT KUMAR DASH

153	WP(C)/29843/2021 13704/2021	BIJAY KUMAR BISWAL-MP	M/S.SANKARSAN RATH
154	WP(C)/13388/2016 13705/2021	SWADHIN KUMAR SAHOO-MP	RABINDRA KU. PATTANAIAK
155	WP(C)/17256/2021 13706/2021	DINESH KUMAR JENA-MP	SATYAJIT MOHAPATRA
156	WP(C)/29856/2021 13707/2021	MD. ASEQUER RAHEMAN-MP	GOPINATH MISHRA
157	WP(C)/29861/2021 13708/2021	P.SANGEETA-MP	BHAWANI SANKAR PANIGRAHI
158	WP(C)/29865/2021 13709/2021	NILIMA SAHOO-MP	SHASHI BHUSAN JENA
159	WP(C)/29864/2021 13710/2021	DINESH DHANUKA-MP	BHASKAR CHANDRA PANDA
160	WP(C)/29867/2021 13711/2021	KAILASH CHANDRA MOHAPATRA-MP	DAYANANDA MOHAPATRA
161	WP(C)/29870/2021 13712/2021	RAJA MANDAL-MP	SUNIL KUMAR PANDA
162	WP(C)/29869/2021 13713/2021	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
163	WP(C)/12031/2021 13714/2021	GOVERNING BODY, P.P.DEV MOHAVIDYALAYA,-MP	PURUSOTTAM CHULI
164	WP(C)/29884/2021 13715/2021	SUNIL KUMAR MOHAPATRA-MP	SUMITRA MOHANTY
165	WP(C)/29898/2021 13716/2021	BENUDHAR DEBATA-MP	SUMITRA MOHANTY
166	WP(C)/29902/2021 13717/2021	BISWAJIT PATTANAIAK-MP	SUMITRA MOHANTY
167	WP(C)/29904/2021 13718/2021	PRAKASH MOHAPATRA-MP	SUMITRA MOHANTY
168	WP(C)/29913/2021 13719/2021	KISHORE CHANDRA MISHRA-MP	SUMITRA MOHANTY
169	WP(C)/29910/2021 13720/2021	LAB CHEMICALS PVT.LTD.-MP	NALINI KANTA SAHOO
170	WP(C)/29920/2021 13721/2021	KSHIRODRA KUMAR JHANKAR-MP	SAMIR KUMAR MISHRA
171	WP(C)/14215/2021 13722/2021	TAPAN DAS-MP	PRAFULLA KUMAR MOHAPATRA
172	WP(C)/14042/2021 13723/2021	KUMUDA CHANDRA PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
173	WP(C)/14041/2021 13724/2021	BHAGIRATHI KAR-MP	PRAFULLA KUMAR MOHAPATRA
174	WP(C)/14039/2021 13725/2021	KANHU MALIK-MP	PRAFULLA KUMAR MOHAPATRA
175	WP(C)/14038/2021 13726/2021	SHANKAR HANSDA-MP	PRAFULLA KUMAR MOHAPATRA
176	WP(C)/14044/2021 13727/2021	RAJU NAIK-MP	RAGHUNATH BISWAL
177	WP(C)/29929/2021 13728/2021	SUBHASHREE PADHAN-MP	GOPAL SINHA
178	WP(C)/2269/2021 13729/2021	PRIYADARSHINEE BHOI-MP	GOPAL SINHA
179	WP(C)/2270/2021 13730/2021	MINAKSHEE BARGE-MP	GOPAL SINHA
180	WP(C)/2265/2021 13731/2021	DEBAKI PADHAN-MP	GOPAL SINHA
181	WP(C)/2267/2021 13732/2021	ITISHREE PRADHAN-MP	GOPAL SINHA
182	WP(C)/2263/2021 13733/2021	SABITA JENA-MP	BIJAYA KUMAR MISHRA
183	WP(C)/21529/2021 13734/2021	RAMAHARI BHOL and ORS.-MP	SANTOSH KUMAR SAMANTARAY
	WP(C)/6582/2012		

184	13735/2021 WP(C)/29882/2021	SOUMEN BEHERA-MP	BIJAYA KUMAR PARIDA (2)
185	13736/2021 WP(C)/29956/2021	ANADI CHARAN JENA-MP	PARSURAM PARIJA
186	13737/2021 WP(C)/29958/2021	HARI SHANKAR UPADHAYA-MP	DIGAMBARA MISHRA
187	13738/2021 WP(C)/24285/2017	SOUMENDRA KU.PANDA-MP	M/S.SUVASHISH PATTANAİK
188	13739/2021 WP(C)/11861/2017	SOUMENDRA KUMAR PANDA-MP	M/S.SUVASHISH PATTANAİK
189	13740/2021 WP(C)/23630/2021	SINGRAI MARNDI-MP	NIRANJAN LENKA
190	13741/2021 WP(C)/28898/2021	M/S ORISSA SPONGE IRON AND STEEL LTD.-MP	LAXMIDHAR PANGARI
191	13742/2021 WP(C)/29962/2021	DILLIP KUMAR GURU-MP	RAMESH KUMAR SAHU
192	13743/2021 WP(C)/29963/2021	BRAJA PUTEŁ-MP	KISHORE KUMAR MISHRA
193	13744/2021 WP(C)/12212/2021	PURNA CHANDRA SAMAL-MP	LAXMI KANTA MOHANTY
194	13745/2021 WP(C)/29970/2021	PRAVAT KUMAR HOTA-MP	LAXMAN PRADHAN
195	13746/2021 WP(C)/7986/2017	SAILENDRA @ SAILAN KUMAR MOHANTY-MP	M/S.SUVASHISH PATTANAİK
196	13747/2021 WP(C)/7986/2017	SAILENDRA @ SAILAN KUMAR MOHANTY-MP	M/S.SUVASHISH PATTANAİK
197	13748/2021 WP(C)/29971/2021	PRADIPTA KUMAR DAS-MP	GOPINATH MISHRA
198	13749/2021 WP(C)/7986/2017	SAILENDRA @ SAILAN KUMAR MOHANTY-MP	SUVASHISH PATTANAİK
199	13750/2021 WP(C)/29972/2021	NAMITA NAYAK-MP	PRASANTA KUMAR SAHOO
200	13751/2021 WP(C)/29973/2021	M/S.MAITHAN ISPAT LTD.-MP	V.NARASINGH
201	13752/2021 WP(C)/29975/2021	JAYANTA KUMAR MAHANA-MP	GOPINATH MISHRA
202	13753/2021 WP(C)/29976/2021	SUNA RAM SABAT-MP	GOPINATH MISHRA
203	13754/2021 WP(C)/29977/2021	ABHAY TIWARI-MP	PRAFULLA KUMAR RATH
204	13755/2021 WP(C)/29979/2021	SOMANATH MAHARANA-MP	SRIKANTA MAHUNTA
205	13756/2021 WP(C)/29978/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
206	13757/2021 WP(C)/29980/2021	SIBABRATA DAS-MP	SRIKANTA MAHUNTA
207	13758/2021 WP(C)/29983/2021	NILAMADHAB NANDA-MP	SRIKANTA MAHUNTA
208	13759/2021 WP(C)/29985/2021	DURYODHAN BAG-MP	TRILOCHAN NANDA
209	13760/2021 WP(C)/24176/2012	NABA KI.MOHARANA-MP	M/S.AKSHAYA KU.SAHOO
210	13761/2021 WP(C)/28839/2021	BIJAYA KUMAR PUROHIT-MP	KUNAL KUMAR SWAIN
211	13762/2021 WP(C)/29994/2021	ABEDA BEGUM-MP	SARAT KUMAR ACHARYA
212	13763/2021 WP(C)/29998/2021	SAURI @ SARAT BEHERA-MP	RAJ KISHORE SWAIN
213	13764/2021 WP(C)/30001/2021	KAILASH MAJHI-MP	ASIT KUMAR JENA
214	13765/2021 WP(C)/30000/2021	SATYABRATA UPADHYAYA-MP	SATYABRATA SENAPATI
215	13766/2021	MUKUL CHANDRA HALDAR-MP	ASIT KUMAR JENA

216	WP(C)/30003/2021 13767/2021	JAGADISH BISWAS-MP	ASIT KUMAR JENA
217	WP(C)/30005/2021 13768/2021	ABHIRAM MAJHI-MP	MANAS PATI
218	WP(C)/30008/2021 13770/2021	MADHUSMITA BASTIA-MP	BIRAJA PRASANNA SATAPATHY
219	WP(C)/30010/2021 13771/2021	ASHISH KUMAR GIRI-MP	BIRAJA PRASANNA SATAPATHY
220	WP(C)/30012/2021 13772/2021	PRAMOD KUMAR BADAMALI-MP	JYOTI PATNAIK
221	WP(C)/30014/2021 13773/2021	LINAKSHI MANJARI PATTNAIK-MP	DAITARI PRADHAN
222	WP(C)/30016/2021 13774/2021	KRUPASINDHU BISWAL-MP	JYOTI PATNAIK
223	WP(C)/30017/2021 13776/2021	SUSHANTA MIRDHA-MP	JYOTI PATNAIK
224	WP(C)/30020/2021 13777/2021	PRADYUT KUMAR BALABANTRAY-MP	HEMANTA KUMAR MUND
225	WP(C)/30023/2021 13778/2021	SATYABATI NAIK-MP	DIGAMBAR SETHI
226	WP(C)/30028/2021 13779/2021	CHITTARANJAN SAHOO-MP	ASWINI KUMAR KARMI
227	WP(C)/30030/2021 13780/2021	ATALA BIHARI MAHANTA-MP	MANAS CHAND
228	WP(C)/30032/2021 13781/2021	AJIT PRASAD-MP	ASWINI KUMAR KARMI
229	WP(C)/30034/2021 13782/2021	RANJIT PRASAD-MP	ASWINI KUMAR KARMI
230	WP(C)/30038/2021 13783/2021	M/S P.M.GRANITE EXPORT PVT. LTD-MP	SARADA P.SARANGI
231	WP(C)/30039/2021 13784/2021	PANCHANAN SAHOO-MP	ASWINI KUMAR KARMI
232	WP(C)/30041/2021 13785/2021	BHAGIRATHI BHOI-MP	ASWINI KUMAR KARMI
233	WP(C)/30042/2021 13786/2021	DIBAKAR TRIPATHY-MP	NEPOLEON SAHANI
234	WP(C)/30043/2021 13787/2021	BABRUBAHAN SETHI-MP	ASWINI KUMAR KARMI
235	WP(C)/30045/2021 13788/2021	M/S. INDUSTRIAL SYNDICATE-MP	SIDHARTH SHANKAR PADHY
236	WP(C)/30046/2021 13789/2021	PABITRA MOHAN SAHOO-MP	ASWINI KUMAR KARMI
237	WP(C)/30048/2021 13790/2021	M/S. INDUSTRIAL SYNDICATE-MP	SIDHARTH SHANKAR PADHY
238	WP(C)/30050/2021 13791/2021	SUBRAT BARIK-MP	ASWINI KUMAR KARMI
239	WP(C)/30052/2021 13792/2021	BIJAY KUMAR BEHERA-MP	ASWINI KUMAR KARMI
240	WP(C)/30054/2021 13793/2021	SANJAY KUMAR DASH-MP	ASWINI KUMAR KARMI
241	WP(C)/30057/2021 13794/2021	M/S.SUNIL JHA SECURITY AGENCY-MP	ANUPAM DASH
242	WP(C)/30058/2021 13795/2021	RAJENDRA KUMAR RAM-MP	MITHUN DAS
243	WP(C)/30059/2021 7/2021	S.A SRINIVASAM-MP	
244	WPC(TA)/352/1987 8/2021	RAMJAN SAHA-MP	
245	WPC(TA)/780/1987 339/2021	SASMITA RATHA-MP	NIRANJAN PANDA
246	TRP(C)/122/2021 340/2021 TRP(C)/71/2019	PUSPANJALI@LIPSHA PANDA-MP	

247	952/2021 WPC(OAC)/996/1995	TULASI CHANDRA PRAHARAJ-MP
248	954/2021 WPC(OAC)/996/1995	TULASI CHANDRA PRAHARAJ-MP
249	956/2021 WPC(OAC)/996/1995	TULASI CHANDRA PRAHARAJ-MP
250	964/2021 WPC(OAC)/373/1996	KEDARNATH MOHAPATRA-MP
251	967/2021 WPC(OAC)/292/1996	NAKULA MALLIK-MP
252	1106/2021 ABLAPL/4362/2019	SUBHRANSU SEKHAR PATTNAIK-MP
253	13769/2021 WP(C)/28829/2020	SATYANARAYAN PUROHIT-MP
254	13775/2021 WP(C)/20565/2021	MEERA DAS-MP